

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 787 OF 2022

IN THE MATTER OF:

Sunil Thapliyal.

.....Applicant

Versus

State of Uttarakhand.

... Respondent

**REPORT BY WAY OF AFFIDAVIT ON BEHALF OF STATE OF  
UTTARAKHAND IN COMPLIANCE OF ORDER DATED 04.01.2023  
PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVEMENTIONED  
MATTER**

**P A P E R - B O O K  
I N D E X**

<u>Srl</u>	<u>Particulars</u>	<u>Pages</u>
1.	Report by way of Affidavit on behalf of State of Uttarakhand in compliance of order dated 04.01.2023 passed by this Hon'ble Tribunal in the abovementioned matter	
2.	<u>ANNEXURE A-1</u> : A true copy of the order dt.04.01.2023 passed by this Hon'ble Tribunal.	
3.	<u>ANNEXURE A-2</u> : Copy of the report of joint inspection committee along with its Annexures	
4.	<i>Vakalatnamo</i>	

Filed by:

*Rahul Verma*

[RAHUL VERMA]

Additional Advocate General for State of Uttarakhand / Respondent  
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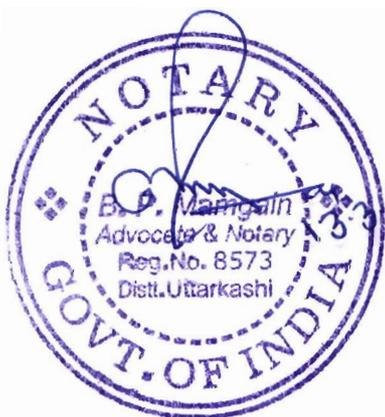
I, Abhishek Ruhela S/o Shri Arjun Singh Ruhela aged about 34 years, presently posted as District Magistrate, Uttarkashi, District Uttarkashi, Uttarakhand, do hereby solemnly affirm on oath and state as under:

1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Report by way of Affidavit on behalf of State of Uttarakhand.

*Abhishek*



2. That the abovementioned applicant namely Mr. Sunil Thapliyal (Coordinator), Samajik Chetna Ki Buland Awaaz "Jai Ho" Group, complained that during widening of Delhi – Yamunotri National Highway from Khaneda Khadd to Kuthnour downstream, a lot of muck/construction waste and debris was directly dumped in Yamuna River damaging ecology, trees, flora and fauna of the river and nearby area. It has also resulted in change of river flow from its mainstream and thereby damaged environment, ecology of Yamuna River and trees inhabiting wildlife. Thousands of tons of debris are still lying on the bed un-lifted damaging fragile eco-system.



3. That the matter was listed before this Hon'ble Tribunal on 04.01.2023, after hearing, this Hon'ble Tribunal was pleased to pass following order: -

"....."

*2. In our view, a substantial question relating to environment for implementation of the scheduled enactments under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report for the purpose whereof, we constitute a joint Committee*

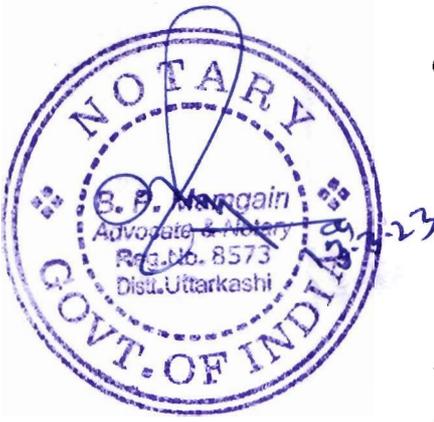
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comprising State PCB and District Magistrate, Uttarkashi who shall visit affected area, collect relevant information and submit a factual report as well as action taken, if any, report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

3. District Magistrate, Uttarkashi will be nodal agency for coordination and compliance.

4. List for further consideration on 21.03.2023.

5. A copy of this order, along with copy of complaint, be forwarded to State PCB and District Magistrate, Uttarkashi by e-mail for compliance."



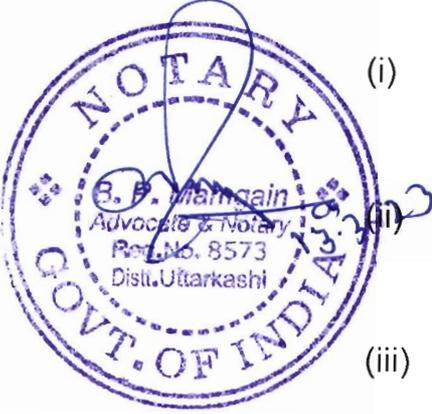
A Copy of order dated 04.01.2023 is annexed hereto and marked as ANNEXURE A-1.

4. That in compliance of the abovementioned order dated 04.01.2023 passed by this Hon'ble Tribunal, a joint inspection committee was constituted of the following members:

1. Shri Abhishek Ruhela, District Magistrate,

2. Dr. R.K. Chaturvedi, Regional Officer, Uttarakhand Pollution Control Board, Dehradun.

5. That in continuation of the said committee, the following officers/ officials were present during the joint inspection of the site in question on 4.2.2023 at the time of joint inspection: -



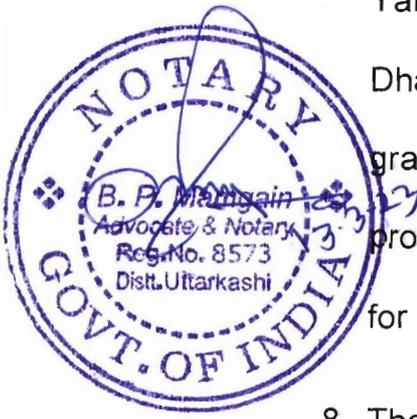
- (i) Shri Devanand Sharma, Sub Divisional Magistrate, Barkot, District Uttarkashi, Uttarakhand,
- (ii) Shri Gangadhar Prasad, Deputy Director/ Geologist, Geology and Mining Unit, Uttarkashi, Uttarakhand.
- (iii) Eng. Rajesh Pant, Executive Engineer, National Highway, P.W.D., Barkot, Uttarkashi, Uttarakhand.
- (iv) Shri Rakeshi Kandari, Assistant Environment Engineer, Uttarakhand Pollution Control Board, Dehradun.
- (v) Shri Dhanraj Nagdev, Authority Engineer/ Team Leader, M/s Technical Consultancy Service, In Association with P.K. Engineers.
- (vi) Shri Sunil Thapliyal, (Complainant)

6. That the above persons were present during inspection and assisted in preparation of Joint inspection report which by way of affidavit is being filed in compliance of the directions passed by

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this Hon'ble Tribunal containing the following facts for kind perusal of this Hon'ble Tribunal.

7. That the National Highway No.134 (Old No.94) is an important road of State of Uttarakhand. This road starts from Dharasu Band and ends at Phoolchhati. This road is main National Highway to Yamunotri Dham, which is one out of four holy dham (Char Dhams) of Uttarakhand. This road is used for supplying the food grains for these areas and is also used to supply the cash crops produced in this area to the markets, therefore, this road is life-line for this whole area.

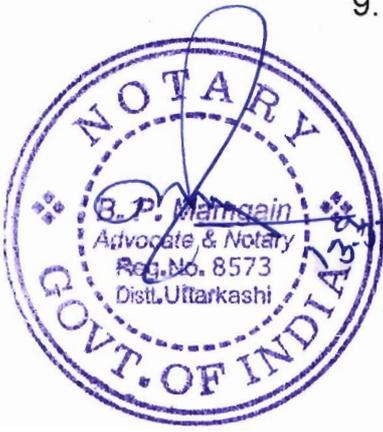


8. That the National Highway No.134 (Old No.94) is part of the Chardham Project (All Weather Road) and for the said purpose, the approval for the construction from Paulgaon (Design Chainage 49,300) to Paligad (Design Chainage 70.300) was approved against Contract No.16/C.E-N.H.&B/2018 dated 14.12.2018 and the work is being done through M/s JSP Projects Pvt. Ltd. E-27, Ground Floor, Geetanjali Enclave, Malviya Nagar, New Delhi-110017 by E.P.C. Mode, and the consultancy work is being done by Authority Engineer, M/s Technical Consultancy Services in association with P.K. Engineers, 14-C, Arwali Enclave, G.M.S.

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Road, Dehradun, Uttarakhand against Contract No.16/E-N/10/2018-19 dated 08.03.2019. The approval for the same has been done vide letter No.R.O.-U.K.-12014-01-2017-Chardham-A.P. dated 19<sup>th</sup> February, 2018 of Ministry of National Highway, Government of India (Zone-1).

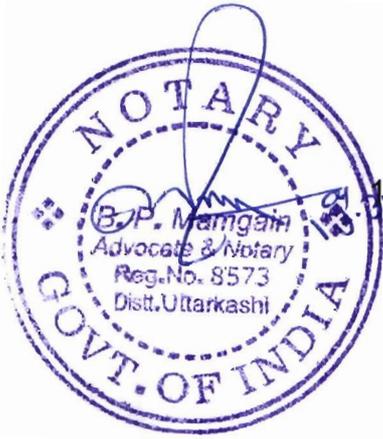
9. That the due permission of 47.944 hectare forest land transfer for using the same for non-forestry activity has been granted for the widening and rectification work of National Highway No.94 (New No.134) of District Uttarakashi, Uttarakhand at present from 50,900 k.m. to 97,900 k.m. by the Deputy Inspector General Forest (Central), Ministry of Environment, Forest and Climate Changes, Government of India, Regional Office Dehradun vide its letter No.08B/U.C.P./06/55/2017/F.C./1862 dated 27.11.2020. The project proponent will bear the expenses for compensatory afforestation on the land provided by the Forest Department and the maintenance for the same will be done on the cost of project proponent, and for ten years the tree plantation will be maintained and will be taken care of by forest department, on the 96.00-hectare land in turn/ reciprocal of alternative land.



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10. That the details of the trees felled in the work of 12 meter widening and rectification from 50,900 k.m. to 97,900 k.m. of national Highway No.94 (New No. 134) of District Uttarkashi, Uttarakhand:

Srl. No.	Sector K.M.	Total numbers of felled trees
1	From 50,900 k.m. to 97,900 k.m. of National Highway No.94 (New No. 134)	4729

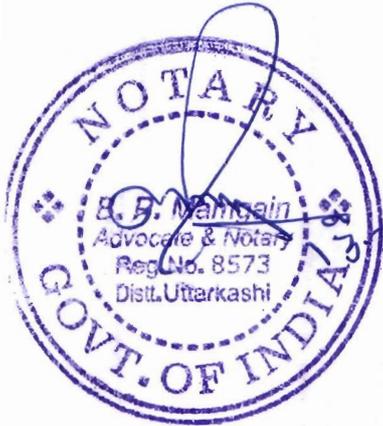


11. That after the valid permission, the lots were allotted to the Forest Department and after that the trees were felled by the Uttarakhand Forest Development Corporation, and there is no illegal felling of trees found in the widening of road.

12. That the site in question as mentioned in the complaint is situated at left bank of the Yamuna River nearly parallel to the national highway No.134 (Old No.94) of Package-5 of Char Dham Project (All Weather Road), and the same is between Design Chainage 65.230 and 68.000 Chainage. Normally mountain slope between river bank to the National highway is about 70° to 80° in these areas. Earth/soil and Boulders are found in some places

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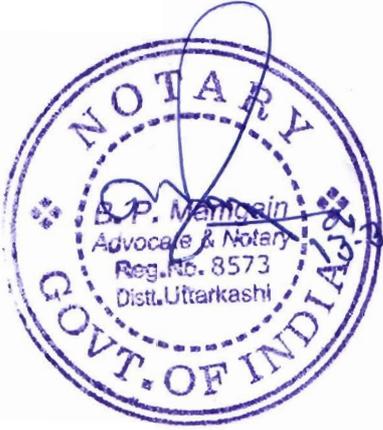
and very hard fractured, having three sets of jointed rock strata had also been found in certain areas on the uphill side. The muck generated from the widening and rectification work of National Highway No.134 (Old No.94) of Chardham project package No.5, is dumped at identified 17 dumping sites of (All Weather Road). The Gabion Wall has been constructed for the safety of dumping zone. Likewise, 9.065 Lakh cubic meter muck has been generated from the site in question, and proportionately 2,603 cubic meter muck has been used in Char Dham project as per data provided and 6,462 cubic meter muck has been dumped at 16 predefined dumping places. The details of 6,462 cubic meter of safe storage/dumped muck generate from the project at 17 places are as follows: -



MUCK GENERATION, UTILIZATION & DUMPING REPORT REPORT OF NH-134 (OLD NO.94) PAULGAON (DESIGN CHAINAGE 49.300) TO PALIGAD (DESIGN CHAINAGE 70.300)						
S. No.	Designated Dumping Yard (Design Chainage)	Approx. Dumping Yard Assessed Capacity (In cum)	Muck dumped (In cum)	Balance capacity of Dumping Yard	Muck Generated (In Cum)	Utilization (In Cum)
1	2	3	4	5 (3-4)	6	7
1	49+300	36000	36000	0		

*[Handwritten Signature]*

2	49+350	27000	27000	0	906577.74	260307.74
3	56+300	74800	74800	0		
4	63+850	25000	25000	0		
5	66+300	28800	28800	0		
6	69+620	22000	22000	0		
7	60+030	36000	36000	0		
8	68+000	48000	0	48000		
9	Nagarpalika Barkot	251220	251220	0		
10	56+150	50750	50750	0		
11	56+370	2040	2040	0		
12	57+540	7360	7360	0		
13	57+450	6440	6440	0		
14	61+560	4200	4200	0		
15	62+640	720	720	0		
16	62+800	20900	20900	0		
17	67+370	5040	5040	0		
<b>Total</b>		<b>646270</b>	<b>598270</b>	<b>48000</b>		

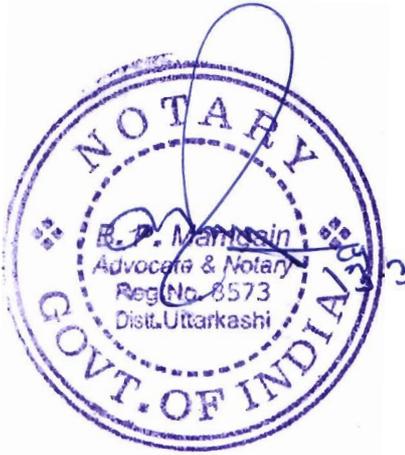


13. That the conclusion/ result of the abovementioned joint inspection are as follows: -

- I. The transfer of 47.944-hectare forest land for the widening and rectification work of National Highway No.94 (New No.134) of District Uttarakashi, Uttarakhand at present from 50,900 k.m. to 97,900 has been done by valid permission by the Deputy Inspector General Forest (Central), Ministry of Environment, Forest and Climate Changes, Government of India.

*[Handwritten Signature]*

II. According to the project proponent, muck generated from the widening and rectification work of National Highway No.134 (Old No.94) of Chardham project package No.5, from Paulgaon (Design Chainage 49,300) to Paligad (Design Chainage 70.300) 9.06 Lakh cubic meter muck has been generated from the site in question, and proportionately 2.60 lakh cubic meter muck has been used as per data provided and 5.98 lakh cubic meter muck has been dumped at 16 dump yards identified sites out of 6.46 lakh cubic meter muck. The disposal work of balance 0.48 lakh cubic meter muck is in progress at one dump yard. But at the time of inspection the muck generated from road cutting is visible on the valley side as well as in river bed, due to almost vertical slope. Approach to the river bank is inaccessible hence assessment of the same cannot be done.

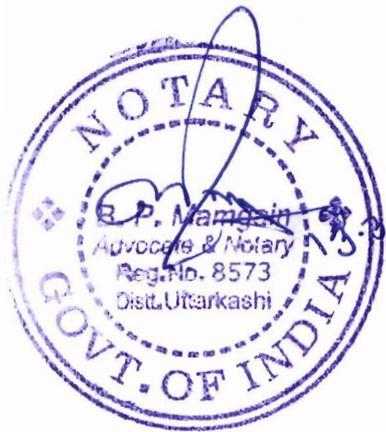


III. The 15 landslide and sensitive areas has been identified between Paulgaon (Design Chainage 49.300) to Paligad (Design Chainage 70.300) of National Highway No.134 (Old No.94) (All weather road). The D.P.R. is being prepared by Tehri Hydro Power Corporation (T.H.D.C.) for the treatment work, of 15 very sensitive and landslide areas, out of which the D.P.R. for 4 landslides areas, the letter No.460/84/Ra.Ma.(U)/2022-23 dated 01.02.2023 of Chief Engineer, Level-I has been sent to Chief Engineer/ Regional Officer, Ministry of Road Transport, National Highway, Government of India, Dehradun region, for approval, and for

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rest of the 11 landsides areas preparation of D.P.R. is in progress.

IV. At the time of inspection, the illegal felling of trees in the widening and rectification of road is not found. Forest department had informed that the fine of Rs.2,83,300.00 (rupees two lakhs eighty-three thousand and three hundred) has been received by the Forest Department till now with regard to felling of trees due to generation of muck from the cutting of road /stones etc.



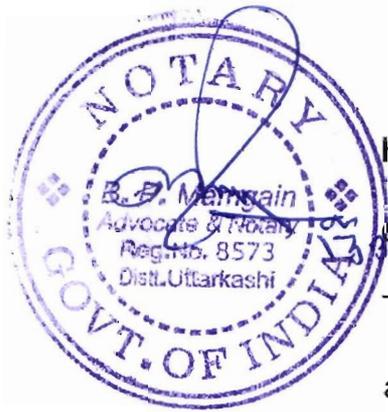
V. The muck visibly found on the valley side and in bed of the river Yamuna in the almost vertical slope, on the coordinate of  $30^{\circ}51'40''$  N  $78^{\circ}17'14''$  E in the widening of National Highway. Visibly, the water-flow is not found stopped and not found changing its course in river bed.

VI. That in the area in question, drone photography was done, by which, it is found clear that Hard Rock almost vertical slope on both the ends of river is found, and on the bank of river Hard Rock are seen intact, and the probability of river flow obstruction, change in river course, raising of river bed and formation of lake is not found.

VII. The marks of land subsidence is noticed at place whose Coordinates are  $30^{\circ}51'50''$  N  $78^{\circ}17'45''$  E, at this place dumping zone no.5 is situated, the same has to be treated and conserved from the civil engineering methods, in this regard the Executive Engineer, NH Division, P.W.D., Barkot informed that

for the treatment of this subsidence some additional civil construction work has to be done, this is already under consideration and departmental action is in progress for controlling the subsidence process in Dumping Zone No.5.

Copy of the report of joint inspection committee alongwith its Annexures is annexed hereto and marked as ANNEXURE R-2.



That in compliance of the order dated 04.01.2023 passed by this Hon'ble Tribunal, the present Report by way of Affidavit is being filed on behalf of State of Uttarakhand for kind perusal of this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.

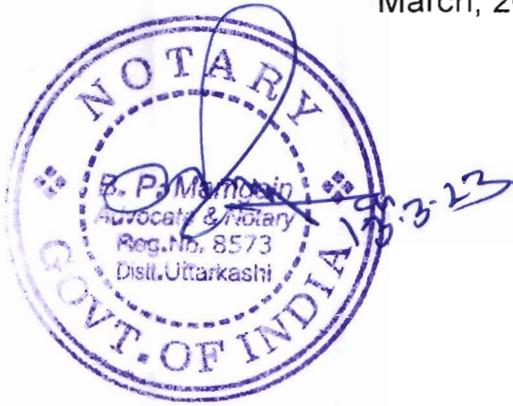
  
DEPONENT

**VERIFICATION**

I, the deponent above named do hereby verify and say that the contents of my above report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are

further true as per legal advice received and believed to be true and correct.

Verified by me at Uttarkashi, Uttarakhand on this 13 day of March, 2023.



DEPONENT

Filed through:

Solemnly Affirmed by the deponent

Shri/Smt. Abhishek, Ruketa D.M

Identified by Sell

today dated 13-3-23 at UK/ S.NO-05

4:10 A.M./P.M. before me the contents of the affidavit explained to the deponent who admits it to be me.

[RAHUL VERMA]

Additional Advocate General for State of Uttarakhand  
/Respondent

137, Tower No.10, Supreme Enclave,  
Mayur Vihar Phase-I,  
Delhi-110091

Mobile No. 9717706032

Email- [advrahulverma9999@gmail.com](mailto:advrahulverma9999@gmail.com)

B. P. Mangam  
Advocate & Notary  
Reg.No. 8573  
Distt. Uttarkashi (Uttarakhand)

13-3-23

Item No. 13

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 787/2022

Sunil Thapliyal

Versus

Applicant

State of Uttarakhand

Respondent

Date of hearing: 04.01.2023

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE PROF. A. SENTHIL VEL, EXPERT MEMBER**

**Application is registered based on a complaint received by e-mail**

**ORDER**

1. This original application has been registered under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as **NGT Act, 2010**) pursuant to a letter petition dated 27.06.2022 received from Sunil Thapliyal (Sanyojak), Samajik Chetna Ki Buland Awaaz "Jai Ho" Group. It is said that during widening of Delhi – Yamunotri National Highway from Khaneda Khadd to Kuthnour downstream, a lot of muck/construction waste and debris was directly dumped in Yamuna river damaging ecology, trees, flora and fauna of the river and nearby area. It has also resulted in change of river flow from its mainstream and thereby damaged environment, ecology of Yamuna River and trees inhabiting wildlife. Thousands of tons of debris are still lying on the bed un-lifted damaging fragile eco-system.

2. In our view, a substantial question relating to environment for implementation of the scheduled enactments under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report for the purpose whereof, we constitute a joint Committee comprising State PCB and District Magistrate, Uttarkashi who shall visit affected area, collect relevant information and submit a factual report as well as action taken, if any, report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF..
3. District Magistrate, Uttarkashi will be nodal agency for coordination and compliance.
4. List for further consideration on 21.03.2023.
5. A copy of this order, alongwith copy of complaint, be forwarded to State PCB and District Magistrate, Uttarkashi by e-mail for compliance.

Sudhir Agarwal, JM

Prof. A. Senthil Vel, EM

January 04, 2023  
Original Application No. 787/2022  
DV

  
11TRUE COPY11

मा0 राष्ट्रीय सहित अधिकरण में योजित मूल आवेदन संख्या- 787/2022 सुनील थपलियाल बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 04.01.2023 के अनुपालन में समिति द्वारा संयुक्त निरीक्षण आख्या

उपरोक्त विषयक मा0 राष्ट्रीय सहित अधिकरण में योजित मूल आवेदन संख्या- 787/2022 सुनील थपलियाल बनाम उत्तराखण्ड राज्य में पारित आदेशों दिनांक 04.01.2023 के विन्दु संख्या 1 में "it is said that during widening of Delhi- Yamunotri National Highway from Khaneda Khadd to Kuthnour downstream, a lot of muck/construction waste and debris was directly dumped in Yamuna river damaging ecology, trees, flora and fauna of the river and nearby area. It has also resulted in change of river flow from its mainstream and thereby damaged environment, ecology of Yamuna River and trees inhabiting wildlife. Thousands of tons of debris are still lying on the bed un-lifted damaging fragile eco-system". के अनुक्रम में निम्न अधिकारियों की संयुक्त समिति का गठन किया गया।

1. श्री अभिषेक रूहेला, जिलाधिकारी उत्तरकाशी।
2. डा0 आर0के0 चतुर्वेदी, क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड देहरादून।

तत्कम में प्रकरण के समन्वय में गठित समिति एवं निम्न अधिकारियों/सदस्यों द्वारा संयुक्त निरीक्षण दिनांक 04.02.2023 को किया गया।

1. श्री देवानन्द शर्मा, उप जिलाधिकारी वड़कोट।
2. श्री गंगाधर प्रसाद, उपनिदेशक/भू-वैज्ञानिक, भूतत्व एवं खनिकर्ग इकाई, उत्तरकाशी उत्तराखण्ड।
3. डा0 राजेश पन्त अधिशासी अभियन्ता रा0मा0 खण्ड, लो0नि0वि0 वड़कोट।
4. श्री राकेश कण्डारी, सहायक पर्यावरण अभियन्ता, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
5. श्री धनराज नागदेव अथॉरिटी इंजीनियर/टीम लीडर M/S Technical Consultancy Services, In Association With P.K.Engineers
6. श्री सुनील थपलियाल (शिकायतकर्ता)

जिसकी संयुक्त निरीक्षण आख्या निम्नवत् है :-

राष्ट्रीय राजमार्ग राष्ट्रीय मार्ग सं0 134 (पुराना न0 94) उत्तराखण्ड राज्य का महत्वपूर्ण मार्ग है। यह मार्ग धरासू बैंड से प्रारम्भ होकर फूलचट्टी पर समाप्त होता है। यह मार्ग उत्तराखण्ड के चार पवित्र धामों में से एक यमुनोत्री धाम हेतु मुख्य राष्ट्रीय मार्ग है। इसी मार्ग से इन क्षेत्रों हेतु खाद्यान्न पहुँचाया जाता है, तथा क्षेत्रों से उत्पादित होने वाली नगदी फसलों को मंडियों तक पहुँचाया जाता है। जिस कारण यह मोटर मार्ग समूचे क्षेत्र कि लाइफ लाइन है। रा0मा0 सं0 134 (पुराना न0 94) में चारधाम परियोजना पैकेज.5 (All Weather Road) के अंतर्गत NH-134 (OLD No-94) के पॉलगाँव (डिजाईन चैनेज 49.300) से पालीगाड़ (डिजाईन चैनेज 70.300) तक अनुबन्ध सं0 16/C.E-N.H.&B/2018, Dated 14.12.2018 के विरुद्ध M/S JSP Projects Pvt Ltd E-27, Ground Floor, Geetanjali Enclave,

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 Malviya Nagar, New Delhi-110017 द्वारा ई0पी0सी0 मोड में कार्य किया जा रहा है (संलग्नक-1) तथा किये जा रहे कार्यों की Consultancy का कार्य अनुबन्ध सं0 16/SE-N-10/2018-19 Dt. 08.03.2019 के अन्तर्गत Authority Engineer. M/S Technical Consultancy Services, In Association With P.K.Engineers, 14-C Arawali Enclave, GMS Road, Dehradun द्वारा किया जा रहा है (संलग्नक-2)। इस कार्यों की स्वीकृति सड़क परिवहन राजमार्ग मंत्रालय (जोन-1) के पत्रांक सं0 आर0ओ0 -यू0के0-12014-01-2017-चारधाम-ऐ0पी0 दिनांक 19 फरवरी 2018 द्वारा दी गयी है। (संलग्नक-3)

जनपद- उत्तरकाशी के अन्तर्गत राष्ट्रीय राजमार्ग सं0 94(नया न0-134) के मौजूदा किमी0 50.900 से किमी0 97.900 में सड़क का चौड़ीकरण एवं सुदृढीकरण हेतु 47.944 हे0 वन भूमि का गैर वानिकी कार्यों हेतु भारत सरकार सड़क परिवहन राजमार्ग मंत्रालय को प्रत्यावर्तन हेतु विधिवत् स्वीकृति उप महानिरीक्षक वन (के0) भारत सरकार पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय एकीकृत क्षेत्रीय कार्यालय देहरादून के पत्र सं0 08वी/यू0सी0पी0/06/55/2017/एफ0सी0/1862 दिनांक 27.11.2020 द्वारा प्राप्त है (संलग्नक-4)। वन विभाग द्वारा प्रयोक्ता एजेन्सी के व्यय पर प्रत्यावर्तित भूमि के बदले 96.00 हे0 समतुल्य भूमि में प्रतिपूरक वृक्षारोपण एवं 10 वर्षों तक उसका रखरखाव किया जायेगा।

जनपद- उत्तरकाशी के अन्तर्गत राष्ट्रीय राजमार्ग सं0 94(नया न0-134) के मौजूदा किमी0 50.900 से किमी0 97.900 में सड़क का चौड़ीकरण एवं सुदृढीकरण हेतु वास्तविक रूप से 12 मीटर चौड़ाई में पातन/विदोहन किये गये वृक्षों का विवरण (संलग्नक-4)-

क्रम संख्या	सेक्टर किमी0	कुल पातन किये गये वृक्षों की संख्या-
1	राष्ट्रीय राजमार्ग सं0 94(नया न0-134) के मौजूदा किमी0 50.900 से किमी0 97.900 में	4729

विधिवत् स्वीकृति के उपरान्त लॉट वन विभाग को आवंटित किये गये जिसके उपरान्त वन विकास निगम द्वारा वृक्षों का पातन किया गया मार्ग के विस्तारीकरण में कोई अवैध पातन का मामला संज्ञान में नहीं आया है।

रा0मा0 सं0 134 (पुराना न0 94) में चारधाम परियोजना पैकेज.5 (All Weather Road) के अंतर्गत उपरोक्त वर्णित शिकायत में वर्णित स्थान यमुना नदी के लगभग सामान्तर बायें किनारे पर अवस्थित है। जो कि डिजाईन चैनेज 65.230 से डिजाईन चैनेज 68.000 के मध्य है। इन स्थानों पर सामान्य पहाडी ढाल लगभग 70° से 80° के मध्य में है। उक्त स्थानों पर स्थलानुरूप आवश्यकतानुसार गैवियन वॉल एवं आर0आर0 स्टोन मेंसनरी में ग्रेस्ट बाल लगे कर किया गया है। इन कतिपय स्थानों पर अपहिल दिशा में कुछ भाग में Earth & Boulder एवं कुछ भाग में Very Hard Cracked three set jointed Rock Strata है। परियोजना में जमित मलवे को राष्ट्रीय मार्ग सं0 134 (पुराना न0 94) में चारधाम परियोजना पैकेज-5 (All Weather Road) के अंतर्गत निर्धारित 17 डम्पिंग स्थलों पर डाला गया है। डम्पिंग जोन की सुरक्षा हेतु गेवियन वॉल का निर्माण किया गया है (संलग्नक-5 फोटोग्राफ)। इस प्रकार परियोजना सं 9.065 लाख घनमीटर मक जनरेट हुआ, जिसके सापेक्ष उपलब्ध कराये गये



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आंकड़ों के अनुसार परियोजना में 2.603 लाख घनमीटर मक का पुनः प्रयोग किया गया व 6.462 लाख घनमीटर मक को निर्धारित 16 स्थानों पर डम्प किया गया (संलग्नक-6)। परियोजना से जनित होने वाले मक 6.462 लाख घनमीटर के सुरक्षित भण्डारण हेतु 17 स्थान उपयोग किये गये हैं, जिनका विवरण निम्नानुसार है-

MUCK GENERATION, UTILIZATION & DUMPING REPORT REPORT OF NH-134 (OLD No-94) PAULGAON (DESIGN CHAINAGE 49.300) TO PALIGAD (DESIGN CHAINAGE 70.300)						
S.No.	Designated Dumping Yard (Design chainage)	Approx Dumping Yard Assessed Capacity (In Cum)	Muck Dumped (In Cum)	Balance Capacity of Dumping Yard	Muck Generated (In Cum)	Utilization (In Cum)
1	2	3	4	5 (3-4)	6	7
1	49+300	36000	36000	0	906577.74	260307.74
2	49+350	27000	27000	0		
3	56+300	74800	74800	0		
4	63+850	25000	25000	0		
5	66+300	28800	28800	0		
6	69+620	22000	22000	0		
7	60+030	36000	36000	0		
8	68+000	48000	0	48000		
9	Nagarpalika Barkot	251220	251220	0		
10	56+150	50750	50750	0		
11	56+370	2040	2040	0		
12	57+540	7360	7360	0		
13	57+450	6440	6440	0		
14	61+560	4200	4200	0		
15	62+640	720	720	0		
16	62+800	20900	20900	0		
17	67+370	5040	5040	0		
<b>Total</b>		<b>646270</b>	<b>598270</b>	<b>48000</b>	<b>906577.74</b>	<b>260307.74</b>

उपर्युक्तानुसार :-

1. राष्ट्रीय राजमार्ग संख्या 94 (नया न० 134) के तत्समय मौजूदा किमी० 50.900 से किमी० 97.900 में निर्माण हेतु कुल 47.944 है० वन भूमि का प्रत्यावर्तन पर्यावरण एवं कृषि विभाग द्वारा किया गया है।

2. कार्यवाही संस्था के अनुसार राष्ट्रीय राजमार्ग संख्या सं० 134 (पुराना न० 94) में चारधाम परियोजना पैकेज.5 (All Weather Road) के अंतर्गत NH-134 (OLD No-94) के पालगाँव (डिजाईन चैनेज 49.300) से पालीगाड़ (डिजाईन चैनेज 70.300) तक 9.06 लाख घनमीटर मक जनित हुआ जिसमें 2.60 लाख घनमीटर को पुनः प्रयोग कर लिया गया तथा अवशेष मक 6.46 लाख घनमीटर में से 5.98 लाख घनमीटर मक को कुल निर्धारित 16 डम्प यार्डों में निस्तारित किया गया है। 0.48 लाख घनमीटर मक का निस्तारण का कार्य बचे हुये 1 डम्प यार्ड में प्रगति पर है। परन्तु मौके पर

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निरीक्षण के समय कई स्थानों पर रोड़ कटिंग का मलवा नदी में गया है, जिसका उर्ध्वाधर ढलान होने के कारण आंकलन नहीं किया जा सका।

3. राष्ट्रीय राजमार्ग संख्या सं० 134 (पुराना न० 94) में चारधाम परियोजना पैकेज.5 (All Weather Road) के अंतर्गत NH-134 (OLD No-94) के पॉलगाँव (डिजाईन चैनेज 49.300) से पालीगाड़ (डिजाईन चैनेज 70.300) के मध्य 15 अत्यन्त संवेदनशील भू-स्खलन स्थान चिन्हित हैं। वर्णित 15 अत्यन्त संवेदनशील भू-स्खलन स्थानों के उपचार हेतु टी०एच०डी०सी० द्वारा डी०पी०आर० गठन का कार्य किया जा रहा है। जिसमें से 4 नं भू-स्खलन स्थानों की डी०पी०आर० मुख्य अभियंता स्तर-1, राष्ट्रीय राजमार्ग, लोक निर्माण विभाग, देहरादून के पत्र संख्या-460/84रा०मा०-(उ०)/2022-23 दिनांक 01/02/2023 द्वारा मुख्य अभियन्ता/क्षेत्रीय अधिकारी, सड़क परिवहन एवं राजमार्ग मंत्रालय, भारत सरकार, देहरादून को स्वीकृति एवं अंग्रेपित कार्यवाही हेतु प्रेषित की गयी है शेष 11 नं भू-स्खलन स्थानों की डी०पी०आर० गठन की कार्यवाही गतिमान है। (संलग्नक-7)
4. संयुक्त निरीक्षण के समय मार्ग विस्तारीकरण में अवैध रूप से वृक्षों का पातन दृष्टिगोचित नहीं हुआ है। अभिलेखों के आधार पर मुख्यतः रोड़ कटिंग से उत्सर्जित मलवे/पथर से वृक्षों के क्षतिग्रस्त होने के आधार पर वन विभाग द्वारा वर्तमान तक रू० 2,83,300.00 मात्र का अर्थदण्ड वसूल किया गया है। (संलग्नक-8)
5. कॉडिनेट 30°51'40"N 78°17'14"E पर राष्ट्रीय राजमार्ग के चौड़ीकरण का मलवा यमुना नदी की ओर स्थित तीव्र ढालदार क्षेत्र में डाला गया दृष्टिगोचित हुआ है। जिन क्षेत्रों में मलवा डाला गया दृष्टिगोचरित हुआ है उन क्षेत्रों में यमुना नदी तल क्षेत्र में जल प्रवाह की धारा में कोई परिवर्तन/प्रतिरोध होना नहीं पाया गया है।
6. प्रश्नगत क्षेत्र की ड्रोन फोटोग्राफी करवायी गयी जिससे स्पष्ट हुआ कि नदी को दोनों किनारों पर Hard Rock Almost Vertical Slope लिये पायी गयी है तथा नदी के किनारे पूर्णतः Hard Rocks द्वारा intact देखे गये हैं मलवा गिरने से नदी का प्रवाह अवरुद्ध होना, परिवर्तित होना, नदी तलामर्जन अथवा झील निर्माण होने की आशंका नहीं पाया गया है। फोटो ग्राफस संलग्न (संलग्नक-9)
7. कॉडिनेट्स 30°51'50"N 78°17'45"E डम्पिंग जोन सं० 5 अवस्थित है जिसमें भू-धसांव के चिन्ह देखे गये हैं सिविल अभियान्त्रिकीय उपायों के उपरान्त स्थल को सुधार कर संरक्षित किया जा सकता है इस सम्बन्ध में अधिशासी अभियन्ता रा०मा० खण्ड, लखीमपुरी बड़कोट द्वारा अवगत कराया गया कि डम्पिंग जोन सं० 5 में भू-धसांव रोकने हेतु Treatment सम्बन्धी अतिरिक्त कार्य किये जाने हेतु विभागीय कार्यवाही गतिमान है। (संलग्नक-10)



*[Signature]*  
(डा० आर०के० चतुर्वेदी)  
क्षेत्रीय अधिकारी

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
देहरादून।

*[Signature]*  
(अभिषेक रुहेला)  
जिलाधिकारी उत्तरकाशी।

*[Signature]*  
TRUE COPY



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संलग्नक - 1

कार्यालय मुख्य अभियन्ता स्तर-11,  
राष्ट्रीय राजमार्ग एवं सेतु (गढ़वाल क्षेत्र)  
लोक निर्माण विभाग, देहरादून



Office of the Chief Engineer Level-II, National Highways & Bridge (G.M), PWD, Dehradun Uttarakhand.  
Fax:-0135- 2531868

E-Mail: cenfubbu@gmail.com

Web: http://govt.ua.nic.in/pwd

Letter No. 130 /46 NH-(EPC Mode)/2019.

Date:-10.01.2019

To,

M/S JSP Projects Pvt. Ltd.

E-27, Groun Floor, Geetanjali Enclave,

Malviya Nagar, New Delhi-110017 (Email: contract@jspprojects.com)

**Subject:** Rehabilitation and Up-Gradation of 2 lane/ 2 lane with paved shoulder from existing Km. 172.900 to km. 194.150 (Design Chainage Km. 49.300 to 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH-94) (NH-134(Old NH-94)-UR-2017-18-517) Under EPC Mode-

उपरोक्त विषयक क्रम में अवगत कराना है, कि Rehabilitation and Up-Gradation of 2-lane/ 2 lane with paved shoulder from existing Km. 172.900 to km. 194.150 (Design Chainage Km. 49.300 to 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH-94) (NH-134(Old NH-94)-UR-2017-18-517) Under EPC Mode का कार्य किये जाने हेतु अनुबंध सं०-18/CE-NH&B./2017, दिनांक-14.12.2018 को इस कार्यालय की पंजिका में दिनांक-14.12.18 में गैरतार पत्र पंजीकृत किया जा चुका है। आपके द्वारा Performance B.G. No. 003GT02190100021 Dated: 10.01.2019 for Rs.10,84,45,000.00 एवं Additional Performance B.G. No. 003GT02190100021 Dated: 10.01.2019 for Rs. 1,05,32,000.00 दिनांक- 10.01.2019 को जमा की जा चुकी है।

अतः उक्त "Rehabilitation and Up-Gradation of 2 lane/ 2 lane with paved shoulder from existing Km. 172.900 to km. 194,150 (Design Chainage Km. 49.300 to 70.300) of Dharasu to Yamunotri Road of NH-134 (Old NH-94) (NH-134(Old NH-94)-UR-2017-18-517 Under EPC Mode" निर्माण कार्य प्रारम्भ किये जाने की तिथि दिनांक- 10.01.2019 निर्धारित की जाती है एवं कार्य समाप्ति की तिथि दिनांक- 09.01.2021 होगी।

10/1/19  
(इं० हरिशोम शर्मा)

मुख्य अभियन्ता, रा०मा० एवं सेतु (ग०क्ष०),  
लो०नि०वि०, देहरादून।

प्रतिलिपि- मुख्य अभियन्ता-क्षेत्रीय अधिकारी, सड़क परिवहन एवं राजमार्ग मंत्रालय भारत सरकार, 46/1 कैनाल रोड, जाखन, देहरादून को सूचनार्थ प्रेषित।

प्रतिलिपि:- अधीक्षण अभियन्ता, 10वां रा०मा०, वृत्त, लो०नि०वि०, देहरादून को सूचनार्थ प्रेषित।

प्रतिलिपि-अधिसासी अभियन्ता, रा०मा० खण्ड, लो०नि०वि०, यडकोट को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य अभियन्ता, रा०मा० एवं सेतु (ग०क्ष०),  
लो०नि०वि०, देहरादून।

TRUE COPY



Letter No : 858 /8 Yata(47)-NH-10/2019  
 To,

dated 8/3/19

M/s TECHNICAL CONSULTANCY SERVICES,  
 In Associations with P.K. Engineers,  
 14-C, Arawali Enclave, GMS Road, Dehradun.  
 Email : tcsdoon@gmail.com

Sub : Appointment of Authority Engineer for the work "Rehabilitation and up gradation of 2 lane/ 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to Km. 70.300) on Dharasu to Yamunoti Road of NH- 134 (old NH-84)"

Ref : LOA No. 689/8 Yata(47)-NH-10/2019 dated 21.02.2019

Sir,

This is to inform you that in continuation of the Letter of Award referred to above, the Contract Agreement between the Client's Authorised Representative (Superintending Engineer, 10<sup>th</sup> N.H. Circle, PWD, Dehradun) and Your Authorised Representative has been consummated as Contract Agreement No. 36/SE-NH-10/2018-19 dated 8/3/19 And has been recorded in the office of the Undersigned.

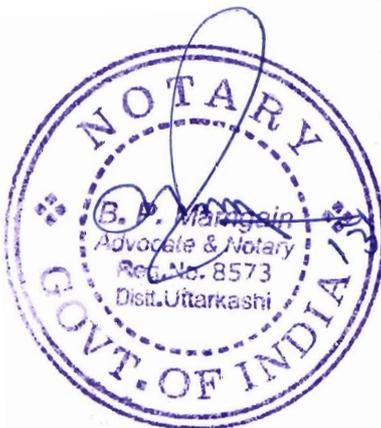
In compliance of the Clause 2.1 of General Conditions of the Contract, you are hereby informed to commence carrying out the services as per the TOR. You are also informed that the appointed date for the work mentioned above under the subject is 8/3/19

Therefore, you are requested to deploy all the Key Personnel as required under the Contract.

(Rajesh Chandra Sharma)  
 Superintending Engineer

Copy to the following for information :-

- 1- Chief Engineer-Regional Officer, MoRTH, Govt. of India, 46/1 canal road, Jashan, Dehradun.
- 2- Chief Engineer (NH & Bridge), Garhwal Zone, PWD, Dehradun.
- 3- Executive Engineer, NH Division, PWD, Barkot for information & necessary action.
- 4- M/s JSP Projects Pvt. Ltd., Flat No. 5, IInd Floor, IInd B-2, Nehru Nagar, Ghaziabad-201001



Superintending Engineer  
 10<sup>th</sup> N.H. Circle, PWD  
 Dehradun

कार्यालय अधीक्षण अभियन्ता  
 10वाँ राष्ट्रीय राजमार्ग वृत्त, लोक निर्माण विभाग  
 देहरादून

Superintending Engineer  
 10<sup>th</sup> N.H. Circle, PWD  
 Dehradun

आर0ओ0-यू0गं0-12014-01-2017-घारुधाम-रे0पी0

भारत सरकार

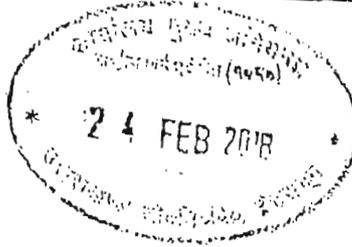
सड़क परिवहन एवं राजमार्ग मंत्रालय  
(जोन-1)

1, संसद मार्ग, परिवहन भवन, नई दिल्ली-110 001

सेवा में,

सचिव,  
लोक निर्माण विभाग,  
यमुना कालोनी,  
देहरादून-248 001

दिनांक 19 फरवरी, 2018



Rehabilitation and up gradation to 2-lane with paved shoulder from existing Km 172.900 to Km 194.150 (Design Chainage Km 49.300 to Km 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH-94) in the State of Uttarakhand under improvement to NH connectivity to Chardham.

संदर्भ: मुख्य अभियन्ता (रा0गा0), लो0नि0वि0, देहरादून, पत्रांक 3663/84(VI)-NH/17  
दिनांक 31.10.2017.

(Job No. NH-134(Old NH-94-UR-2017-18-517))

महोदय,

मुख्य अभियन्ता

राष्ट्रीय राज मार्ग एवं सेतु (रा0म0)  
लो0नि0 विभाग, देहरादून

मुझे तकनीकी नोट में दी गई शर्तों के अधधीन, निम्न ब्यौरे के अनुसार विषक शीर्षक में उल्लिखित निर्माण कार्य के लिए प्राक्कलन हेतु राष्ट्रपति की प्रशासनिक, तकनीकी अनुमोदन एवं वित्तीय संस्वीकृति सूचित करने का निर्देश हुआ है:-

(रूपये करोड़ में)

(i)	राज्य द्वारा भेजे गए उक्त कार्य के लिए प्राक्कलन में उल्लिखित राशि	रु.	328.78
(ii)	तकनीकी अनुमोदन की राशि (सभी प्रभार सहित)	रु.	293.68
(iii)	वित्तीय एवं प्रशासनिक की स्वीकृति की राशि	रु.	293.68

(रूपये दो सौ तिरानये करोड़ और अडसठ लाख केवल)

2. यह स्वीकृति निम्नलिखित शर्तों पर आधारित हैं:

- सक्षम अधिकारी द्वारा अनुमोदित आर0एफ0क्यू0 के अनुसार ठेकेदारों का चयन किया जाएगा।
- यह कार्य सक्षम अधिकारी द्वारा अनुमोदित Modle EPC Contract Document के तहत पूर्ण किया जाएगा।
- इस स्वीकृत आगणन के Construction Cost में निम्नलिखित Centages सम्मिलित है।
  - Contingency @ 2.8%
  - Escalation during construction @ 5% of the construction cost per annum for 1 year (Total 5%)
  - Construction Supervision charges @ 3%
  - Agency charges @ 3%
  - Maintenance cost @ 5% of the construction cost for four years.

1/P



TRUE COPY

P.T.O.

3.3.18

S.E. 3/3

(2) आरओओ-यूओकेओ-12014-01-2017-चारधाम-ऐओपीओ

(iv) कर्म सम्पूर्ण होने के पश्चात् तत्कालीन (Extant) नियमानुसार Toll वसूला जाएगा।

(v) इस मंत्रालय के पत्र संख्या आर डब्ल्यू/एनएच-33044/10/2002-एस एण्ड आर (आर) दिनांक 28 मई, 2003 एवं 31 दिसम्बर, 2003 द्वारा प्रदर्शन पत्र प्रदर्शित करने के संबंध में जो अनुदेश जारी किए गए हैं उनका शर्ती से अनुपालन किया जाए।

(vi) तमाम का broad break-up निम्नानुसार है:-

(Amount Rs. In Crore)

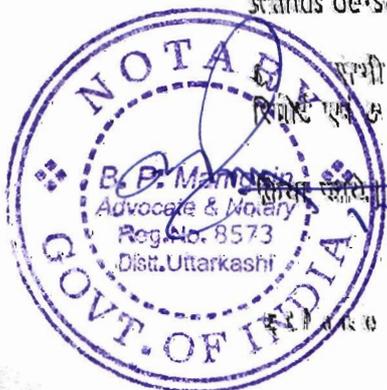
S. No.	Details	Estimated Cost (Rs. In crore)
(1)	(2)	(3)
I	Chiff Construction Cost (Rs. In Crores)	246.84
II	Centages	
2	Contingencies @ 2.8%	6.91
3	Escalation @ 10.0% of (1)	12.34
4	Maintenance Charges @ 5% of (1)	12.34
5	Supervision Charges @ 3% of (1+2)	7.61
6	Agency charges @ 3% of (1+2)	7.61
7	Quality control @ 0.25% of (1+2)	0
8	Road Safety @ 0.25% of (1+2)	0
	Total Cost (including Centages)	293.68
9	Cost of Preconstruction Activities	
(i)	Provision for L.A., R&R, and other preconstruction Activities	0.00
(ii)	Shifting of Utilities	0.00
(iii)	Environment Mitigation cost and tree cutting	0.00
	TOTAL CAPITAL COST	293.68
	Total Capital Cost per Km	13.98

3. राह लय मुख्याश्रीर्ष 8054-राहक और पुल संबंधी पूजागत परिव्यय, उप-मुख्य शीर्ष 01-राष्ट्रीय राजमार्ग; लघु शीर्ष 01.337- राहक कार्य; 03- राहक पक्ष के द्वारा निर्माण कार्य; 03.01-अन्य योजनाएं, 03.01.63-मुख्य कार्य को नाम खाता जाएगा जिसके लिए चालू वित्त वर्ष 2017-2018 के लिए संगत मांग संख्या 81-राहक परिवहन एवं राजमार्ग मंत्रालय है।

4. अनुमोदन प्रायकसन की एक प्रति अलग से मुख्य अभियन्ता (राओओ), देहरादून (गढवाल क्षेत्र), को भेजी जा रही है।

5. The work is to be awarded within 6 months from the date of Issues of the sanction. Further in case the work is not awarded within 12 months from the dated of sanction the work stands de-sanction automatically

राह लय एकीकृत कार्यों की राह विहित प्रपत्र में 5 करोड़ से ज्यादा के कार्यों के लिए मासिक प्रगति रिपोर्ट एक 5 करोड़ से कम कार्यों के लिए तिमाही प्रगति रिपोर्ट इस मंत्रालय को भेजी जाए।



*[Handwritten Signature]*

P.T.O.



भारत सरकार  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
एकीकृत क्षेत्रीय कार्यालय, देहरादून  
25 सुभाष रोड, देहरादून-248001  
दूरभाष: 0135-2650809  
फैक्स-0135-2653010  
ईमेल- [moef.ddn@gov.in](mailto:moef.ddn@gov.in)



GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST &  
CLIMATE CHANGE  
INTEGRATED REGIONAL OFFICE, DEHRAD  
25 SUBASH ROAD, DEHRADUN-248001  
PHONE- 0135-2650809  
FAX- 0135-2653010  
Email- [moef.ddn@gov.in](mailto:moef.ddn@gov.in)

पत्र सं० 8बी/यू०सी०पी०/०६/५५/२०१७/एफ०सी०/१८६२

दिनांक: २३/११/२०२०

सेवा में,

अपर मुख्य सचिव (वन),  
उत्तराखण्ड शासन,  
सुभाष रोड, देहरादून।

विषय : जनपद - उत्तकाशी के अंतर्गत राष्ट्रीय राजमार्ग-९४ के मौजूदा कि०मी० ५०.९०० से कि०मी० ९७.९०० में सड़क का चौड़ीकरण एवं सुदृढीकरण हेतु ४७.९४४ हे० वन भूमि का गैर वानिकी कार्यों हेतु भारत सरकार, सड़क परिवहन एवं राजमार्ग मंत्रालय को प्रत्यावर्तन।

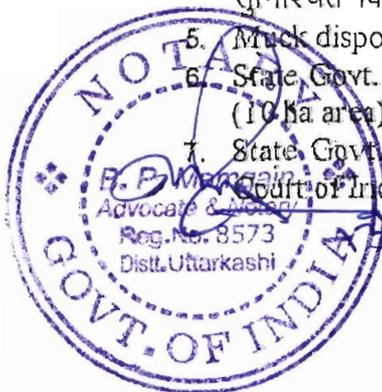
संदर्भ: अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड शासन के पत्रांक 1416/FP/UK/Road/27443/2017 (दे०दून) दिनांक 13.11.2020

महोदय,

उपरोक्त विषय पर अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड शासन के पत्र दिनांक 12.09.2017 का आशय ग्रहण करने का कष्ट करें, जिसके द्वारा विषयांकित प्रस्ताव पर केन्द्र सरकार से वन (संरक्षण) अधिनियम, 1980 की धारा-2 के तहत स्वीकृति मांगी थी।

प्रश्नगत प्रकरण में इस कार्यालय के समसंख्यक पत्र दिनांक-16.11.2017 द्वारा प्रस्ताव में सैद्धान्तिक स्वीकृति प्रदान की गयी थी जिसमें उल्लिखित शर्तों की अनुपालन आख्या अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड शासन के उपरोक्त संदर्भित पत्र द्वारा प्रस्तुत कर दी गयी है। राज्य सरकार के प्रस्ताव पर ध्यानपूर्वक विचार करने के उपरान्त केन्द्र सरकार जनपद - उत्तकाशी के अंतर्गत राष्ट्रीय राजमार्ग-९४ के मौजूदा कि०मी० ५०.९०० से कि०मी० ९७.९०० में सड़क का चौड़ीकरण एवं सुदृढीकरण हेतु ४७.९४४ हे० वन भूमि का गैर वानिकी कार्यों हेतु भारत सरकार, सड़क परिवहन एवं राजमार्ग मंत्रालय को प्रत्यावर्तन हेतु विधिवत् स्वीकृति निम्नलिखित शर्तों पर प्रदान करती है:-

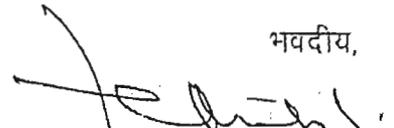
1. वन भूमि की विधिक परिस्थिति अपरिवर्तित रहेगी।
2. परियोजना के लिए आवश्यक गैर-वानिकी भूमि प्रयोक्ता अभिकरण को सौंपने के बाद ही वन भूमि सौंपी जाएगी।
3. प्रतिपूरक वनीकरण  
(क) वन विभाग द्वारा प्रयोक्ता अभिकरण की लागत पर 96.00 हे० (8.00 ha in Kisala 2A, 10.00 ha in Bajri-2, 8.00 in Kuthnoor-10A, 10.00 ha in Bigradi-8B, 10.00 ha in Masalgaon-7, 10.00 ha in Tiya-3, 10.00 ha in Khansi-3, 10.00 ha in Godar-1 A, 10.00 ha in Godar-1B and 10.00 ha Bajri 2b) में प्रतिपूरक वनीकरण किया जाएगा। जहां तक व्यावहारिक हो, स्थानीय स्वदेशी प्रजातियों को लगाया जाए तथा प्रजातियों की एकल प्लांटेशन से बचें।  
(ख) वन मंडल अधिकारी द्वारा अतिरिक्त प्रमाण पत्र भी प्रस्तुत किया जायेगा की उक्त सी.ए. क्षेत्र पर पूर्व में किसी भी अन्य योजना के तहत वृक्षारोपण कार्य नहीं किया गया है।
4. वन अधिकार अधिनियम, 2006 का पूर्ण अनुपालन संबंधित जिला कलेक्टर द्वारा जारी प्रमाण पत्र से सुनिश्चित किया जाएगा।
5. Muck disposal work will be done by User Agency under super vision of forest department.
6. State Govt. will submit the KML file and digital map of Kuthnor, Bajri Compartment no. 2 (B) (10 ha area) to this office, along with the site suitability certificate of concerned DFO.
7. State Govt. will follow the recommendation of HPC as constituted by the Hon'ble Supreme Court of India for Chardham.



*[Handwritten Signature]*

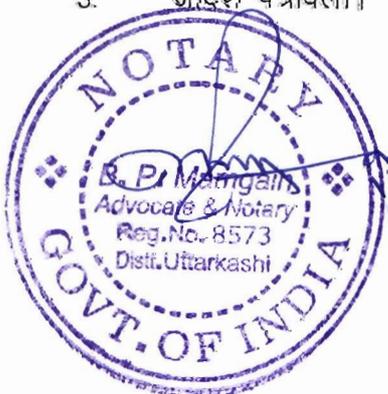
8. प्रयोक्ता अभिकरण प्रत्यावर्तित वन भूमि में पेड़ों की कटाई को न्यूनतम रखेगा जिनकी सं० प्रस्ताव व अनुसार 4729 trees से अधिक नहीं होगी एवं पेड़ राज्य वन विभाग के सुख्त पर्यवेक्षण में कटेंगे।
9. प्रयोक्ता अभिकरण आईआरसी मानदंडों के अनुसार सड़क के दोनों किनारों पर पौधों की संख्या बढ़ाएगा।
10. संरक्षित क्षेत्रों / वन क्षेत्रों में निश्चित दूरी पर सड़क के साथ गति विनियमन साइनेज लगाए जाएंगे।
11. पर्यावरण (संरक्षण) अधिनियम, 1986 के प्रावधानों के अनुसार, यदि आवश्यक हो तो प्रयोक्ता अभिकरण पर्यावरणीय स्वीकृति प्राप्त करेगा।
12. केंद्र सरकार की पूर्वानुमति के बिना प्रस्ताव का ले-आउट प्लान नहीं बदला जाएगा।
13. वन भूमि पर कोई भी श्रमिक शिविर स्थापित नहीं किया जाएगा।
14. प्रयोक्ता अभिकरण द्वारा मजदूरों को राज्तीय वन विभाग अथवा वन विकास निगम अथवा वैकल्पिक ईंधन के किसी अन्य कानूनी स्रोत से पर्याप्त लकड़ी, विशेषतः वैकल्पिक ईंधन दिया जाएगा।
15. संबंधित प्रभागीय वनाधिकारी के निर्देशानुसार, प्रत्यावर्तित वन भूमि की सीमा को परियोजना लागत पर भूमि पर सीमांकन किया जाएगा।
16. परियोजना कार्य के निष्पादन हेतु निर्माण सामग्री के परिवहन के लिए वन क्षेत्र के अंदर कोई अतिरिक्त या नया मार्ग नहीं बनाया जाएगा।
17. वन भूमि का उपयोग परियोजना के प्रस्ताव में विनिर्दिष्ट प्रयोजनों के अतिरिक्त अन्य किसी प्रयोजन हेतु नहीं किया जाएगा।
18. केंद्र सरकार की पूर्वानुमति के बिना प्रत्यावर्तन हेतु प्रस्तावित वन भूमि किसी भी परिस्थिति में किसी भी अन्य एजेंसियों, विभाग अथवा व्यक्ति को हस्तांतरित नहीं की जाएगी।
19. प्रयोक्ता अभिकरण पूर्वविर्दिष्ट स्थलों पर इस प्रकार मलवे का निस्तारण करेगा कि वह अनावश्यक रूप से तय सीमा से नीचे न गिरे। राज्य के वन विभाग के पर्यवेक्षण में तथा परियोजना की लागत पर, प्रयोक्ता अभिकरण द्वारा उपयुक्त प्रजातियों के पौधे लगाकर मलवा निस्तारण क्षेत्र को स्थिर एवं पुनर्जीवित करने का कार्य किया जाएगा। मलवे को यथा स्थान रखने हेतु दीवारें बनाई जाएंगी। निस्तारण स्थलों को राज्य के वन विभाग को सौंपने से पूर्व, इनका स्थिरीकरण एवं सुधार कार्य योजनानुसार समयबद्ध तरीके से पूरा किया जाएगा। मलवा निस्तारण क्षेत्र में वृक्षों की कटाई की अनुमति नहीं होगी।
20. यदि कोई अन्य सम्बन्धित अधिनियम/अनुच्छेद/नियम/न्यायालय आदेश/अनुदेश आदि इस प्रस्ताव पर लागू होते हैं तो उनके अधीन जरूरी अनुमति लेना राज्य सरकार/प्रयोक्त एजेंसी की जिम्मेवारी होगी।
21. पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा वन एवं वन्यजीवों के संरक्षण व विकास के हित में समय-समय पर निर्धारित शर्तें लागू होंगी।

भवदीय,

  
(टी० सी० नौटियाल)  
उप महानिरीक्षक, वन (के०)

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:

1. अपर वन महानिदेशक (एफ०सी०), पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, इन्दिरा पर्यावरण भवन, जोरबाग रोड, अलीगंज, नई दिल्ली।
2. अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, वन संरक्षण, इन्दिरा नगर फारेस्ट कालोनी, देहरादून, उत्तराखण्ड।
3. आदेश पत्रावली।



(टी० सी० नौटियाल)  
उप महानिरीक्षक, वन (के०)

  
TRUE 20/4/11

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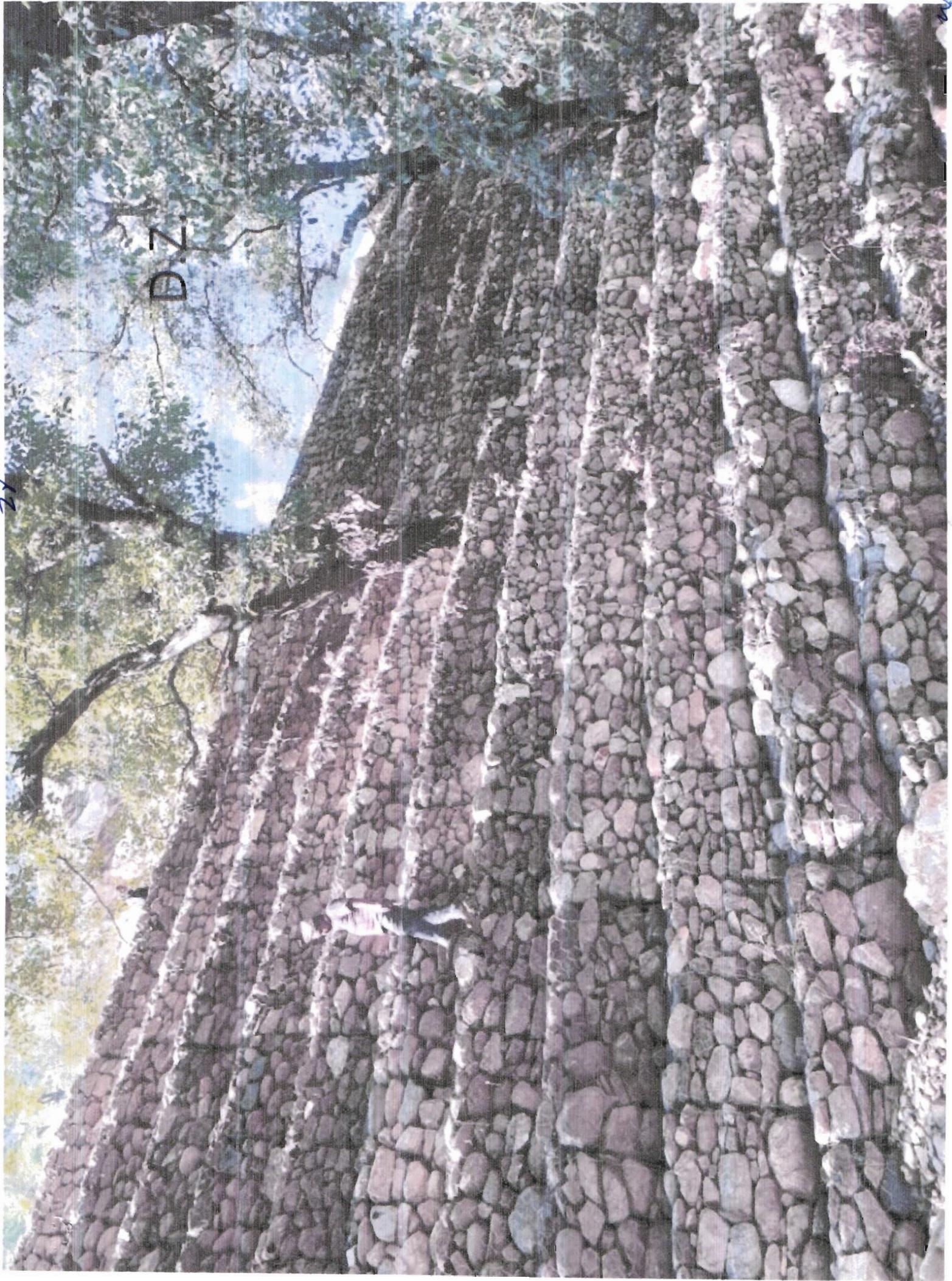


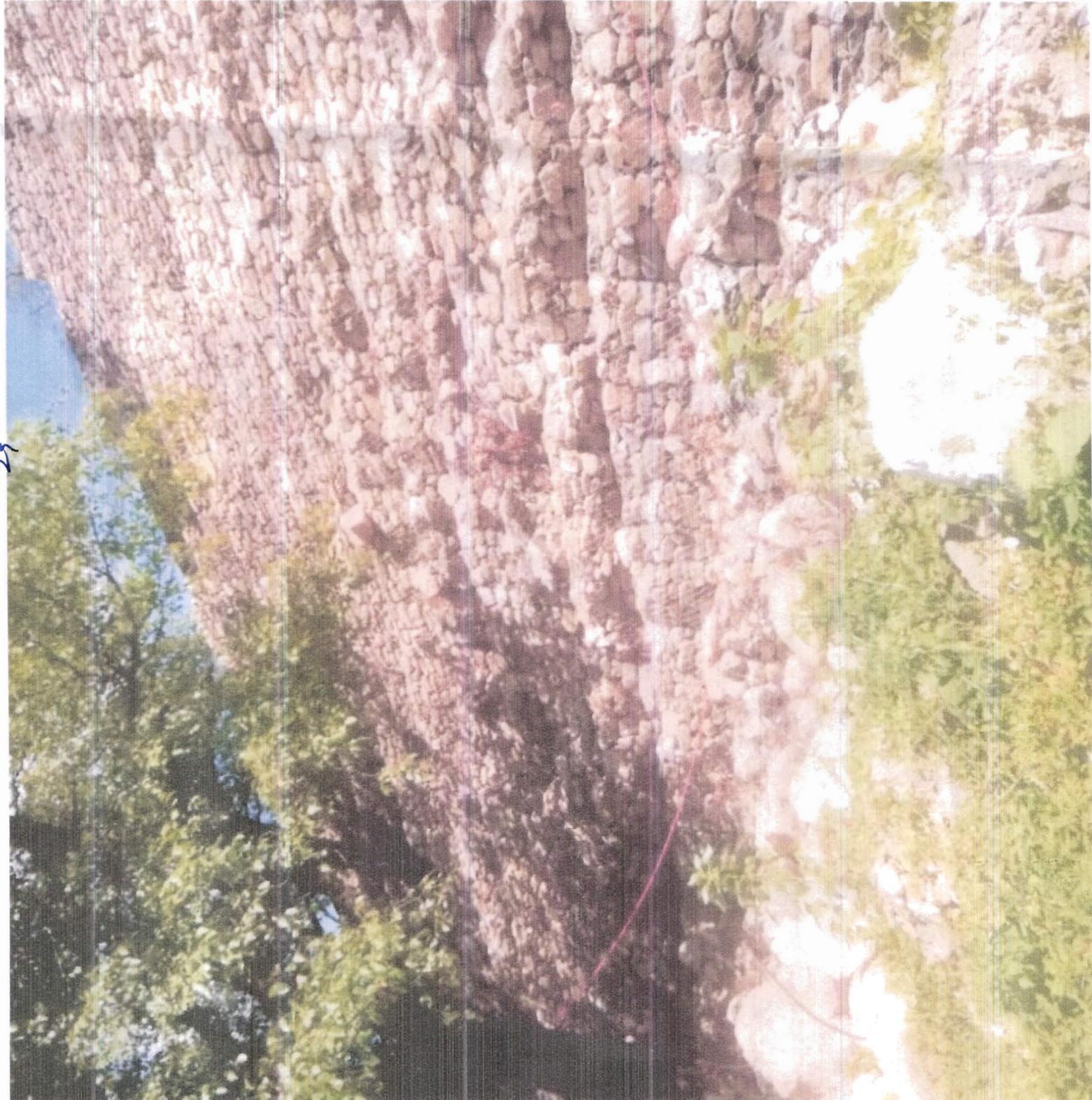
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D.Z.

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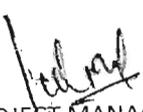


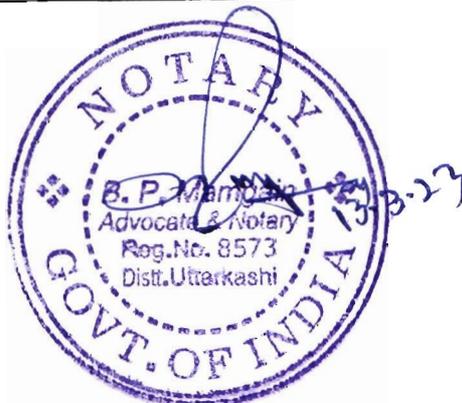
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**MUCK GENERATION, UTILIZATION & DUMPING REPORT** of Rehabilitation and up gradation of 2 Lane with Paved Shoulder from Existing Km 172.900 to Km 194.150 (Design Chainage Km. 49.300 to Km.70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH-94) in the state of Uttarakhand Under EPC mode under improvement to connectivity to chardham

S.NO.	Designated Dumping Yard	Approx Dumping Yard Assessed Capacity (In Cum)	Muck Generated (In Cum)	Utilization(In Cum)	Muck Dumped (In Cum)	Balance Capacity of Dumping Yard	Remark
		1					
1	49+300	36000	906577.74	260307.74	36000	0	
2	49+350	27000			27000	0	
3	56+300	74800			74800	0	
4	63+850	25000			25000	0	
5	66+300	28800			28800	0	
6	69+620	22000			22000	0	
7	60+030	36000			36000	0	
8	68+000	48000			0	48000	
9	Barkot Nagar Palika	251220			251220	0	
10	56+150	50750			50750	0	
11	56+370	2040			2040	0	
12	57+540	7360			7360	0	
13	57+450	6440			6440	0	
14	61+560	4200			4200	0	
15	62+640	720			720	0	
16	62+800	20900			20900	0	
17	67+370	5040			5040	0	
		646270	906577.74	260307.74	598270	48000	

The project has provision of seven dumping zone in our agreement out of which six was allotted to the contractor. After the requirement of site two more dumping zone was allotted to the contractor at revenue land by District Magistrete.Hence total 8 no. of dumping zones were allotted to the contractor for muck dumping.In addition to those 8 no. of dumping zones Nine no. of dumping zone were arranged by the contractor at various places whose protection work carried out by the contractor and used for dumping. Now muck generated till date 906577.74 Cum and Utilized the muck 260307.74 Cum. Total capacity of dumping zone is 646270 Cum now the balance Qty 48000 Cum.Now furter generated muck may be dump at Dumping Zone 8 at Chainage 68+000.

  
PROJECT MANAGER  
JSP PROJECTS PVT LTD



  
TEAM LEADER  
TECHNICAL CONSULTANCY SERVICES

  
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कार्यालय मुख्य अभियन्ता स्तर-१  
राष्ट्रीय राजमार्ग, लोक निर्माण विभाग, उत्तराखण्ड  
यमुना कॉलोनी देहरादून



Office of the Chief Engineer Level-1, National Highways PWD, Uttarakhand Yamuna Colony  
Dehradun.

पत्रांक— 460/84रा0मा0-(30)/2022-23  
सेवा में,

दिनांक— 01/01/2023

मुख्य अभियन्ता-क्षेत्रीय अधिकारी,  
सड़क परिवहन एवं राजमार्ग मंत्रालय,  
भारत सरकार, 46/1 कनाल रोड  
जवाहर, देहरादून।

**विषय:-** Rehabilitation and up gradation of 2 lane with paved shouldered from existing Km. 172.900 to Km. 194.150 (Design Ch. Km. 49.300 to 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH-94) in the state of Uttarakhand under EPC mode under improvement to NH-134(Old NH-94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham निर्माणार्थीन कार्य के मध्य कटिंग क दौरान भूस्खलन हवु हिन साईड में Geological Investigation उपरान्त डी0पी0आर0 विषयक।

**महोदय,**

कृपया उपरोक्त अधीक्षण अभियन्ता, 10वां रा0मा0 वृत्त, लो0नि0वि0, देहरादून में अपने पत्र संख्या-24/8याता0(46)-रा0ना0-10/2022, दि0-27.01.2023 के क्रम में अधिशासी अभियन्ता रा0मा0 खण्ड लो0नि0वि0, बडकोट के पत्र संख्या-02/चार्याम दि0-02.01.2023 द्वारा विषयगत कार्य के अन्तर्गत कटिंग के कारण डिजाइन चैनलों के मध्य में कटिंग क दौरान भूस्खलन इत (डिजाइन चैनल 62.150 से 62.220, 64.820 से 64.900, 65.250 से 65.380 तथा 69.085 से 69.345 उत्पन्न हो गया था। जिसके क्रम में THDC India Ltd. द्वारा उपलब्ध करायी कयी डी0पी0आर0 अग्रिम कार्यवाही हेतु इस कार्यालय को प्रेषित की गयी है।

अतः अधीक्षण अभियन्ता/अधिशासी अभियन्ता, रा0मा0 खण्ड लो0नि0वि0, बडकोट के संस्तुति के आधार पर विषयक कार्य को डी0पी0आर0 संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्न- डी0पी0आर0 एक प्रति में।

(इं0 दीपक कुमार यादव)  
मुख्य अभियन्ता स्तर-1

**प्रतिलिपि:-**

4. अधीक्षण अभियन्ता, 10वां रा0मा0 वृत्त, लो0नि0वि0 देहरादून को उनके पत्र दिनांक-27.01.2023 के क्रम में सूचनार्थ प्रेषित।

5. अधिशासी अभियन्ता, रा0मा0 खण्ड, लो0नि0वि0, बडकोट को उनके पत्र दिनांक-02.01.2023 के क्रम में सूचनार्थ प्रेषित।

6. रा0मा0 वृत्त, कार्या0 मुख्य अभियन्ता, राष्ट्रीय राजमार्ग, लो0नि0वि0 देहरादून को सूचनार्थ प्रेषित।



*(Signature)*

मुख्य अभियन्ता स्तर-1



कार्यालय अधिशासी अभियन्ता  
राष्ट्रीय मार्ग खण्ड, लो0नि0वि0, बड़कोट (उत्तरकाशी)।

OFFICE OF THE EXECUTIVE ENGINEER, N.H DIVISION, P.W.D.  
BARKOT (UTTARKASHI) PIN- 249141

Website-<http://pwd.uk.gov.in>

E-Mail- [eeuhpwdbarkot@gmail.com](mailto:eeuhpwdbarkot@gmail.com)

पत्रांक:- 610 / चारधाम

दिनांक 31/05/2021

सेवा में,

Shri Neeraj Aggarwal  
DGM – Civil  
THDC India Ltd  
Rishikesh, Distt Dehradun.

विषय- “Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to Km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH-94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham” निर्माणाधीन कार्य के मध्य कटिंग के दौरान भूस्खलन हेतु, हिल साईड में Geological Investigation कार्य विषयक।

सन्दर्भ:- (i) मुख्य अभियन्ता एवं क्षेत्रीय अधिकारी, सड़क परिवहन एवं राजमार्ग मंत्रालय भारत सरकार, देहरादून के पत्र संख्या NH-134(Old NH-94)-UR-2017-18-517 Dt 23/06/2021  
(ii) Team Leader (M/s Technical Consultancy Services, In Association With P.K.Engineers) के पत्र सं0 TCS/BARKOT/2022/AE/360 Date. 16.05.2022 (छाया प्रति संलग्न)

महोदय,

उपरोक्त विषयक वर्णित कार्य के अंतर्गत, कटिंग के कारण उपरोक्त वर्णित डिजाईन चैनजो के मध्य में कटिंग के दौरान भूस्खलन क्षेत्र (डिजाईन चैनज 62.150 से 62.200, 64.820 से 64.900, 65.280 से 65.380 तथा 69.150 से 69.350) उत्पन्न हो गया था, जिस हेतु सन्दर्भित पत्र (i) के क्रम में आपको इस कार्यालय के पत्र सं0 870/चारधाम दिनांक 06/07/2021 द्वारा लिखा गया था और इसी क्रम में आपके द्वारा उपरोक्त वर्णित भू-स्खलन क्षेत्रों की डी0पी0आर0 भी प्रस्तुत की गयी है। वर्तमान में उपरोक्त सन्दर्भित पत्र द्वारा निम्न सारणी में हिल साईड में उल्लिखितानुसार स्थानों पर भी स्थायी उपचार हेतु Geological Investigation किया जाना अति आवश्यक है। उक्त के क्रम में यह भी अवगत कराना है कि उपरोक्त वर्णित भूस्खलन क्षेत्र के Topographical Survey एवं Geological mapping के Data उपलब्ध नहीं है।

S.NO	Vulnerable laendslide Sites Chainage	Length
1.	Ch. 49.395 km to 49.440	45 mt
2.	Ch. 49.465 km to 49.535	70 mt
3.	Ch. 53.160 km to 53.320	160 mt
4.	Ch. 53.445 km to 53.500	55 mt
5.	Ch. 53.670 km to 53.810	140 mt
6.	Ch. 56.870 km to 57.135	265 mt
7.	Ch. 63.815 km to 63.840	25 mt
8.	Ch. 65.890 km to 65.920	30 mt
9.	Ch. 66.140 km to 66.210	70 mt
10.	Ch. 66.860 km to 67.020	160 mt
11.	Ch. 68.005 km to 68.080	75 mt

अतः उक्त के क्रम में अनुरोध है कि THDC India Ltd की वर्णित क्षेत्र से सम्बंधित टीम को, उपरोक्त वर्णित का संज्ञान लेते हुए शीघ्र उपरोक्त वर्णित डिजाईन चैनजो के मध्य में स्थायी उपचार हेतु निवेशित करने हेतु अति आवश्यक कार्यवाही करने की कृपा करे।

अधिशासी अभियन्ता

राष्ट्रीय मार्ग खण्ड, लो0नि0वि0,  
बड़कोट (उत्तरकाशी)

कमश...2.

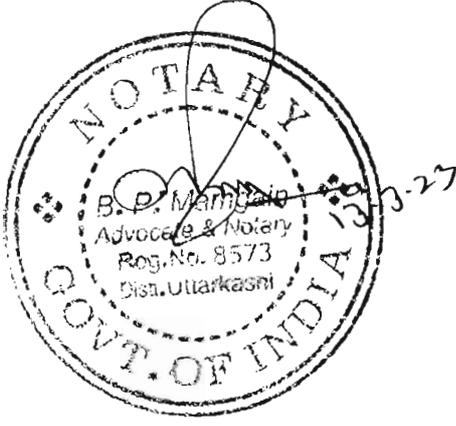


पत्रांक:- / चारधाम

दिनांक /05/2022

प्रतिलिपि निम्नलिखित को सूचनार्थ प्रेषित।

- 1- मुख्य अभियन्ता एवं क्षेत्रीय अधिकारी, सड़क परिवहन एवं राजमार्ग मंत्रालय भारत सरकार,  
1/46 कैनाल रोड, देहरादून।
- 2- अधीक्षण अभियन्ता, 10वाँ रा0मा0 वृत्त, लोक निर्माण विभाग, देहरादून।
- 3- Authority Engineer/Team Leader (M/s Technical Consultancy Services, In Association With  
P.K.Engineers)



अधिशासी अभियन्ता  
राष्ट्रीय मार्ग खण्ड, लो0नि0वि0,  
बड़कोट (उत्तरकाशी)

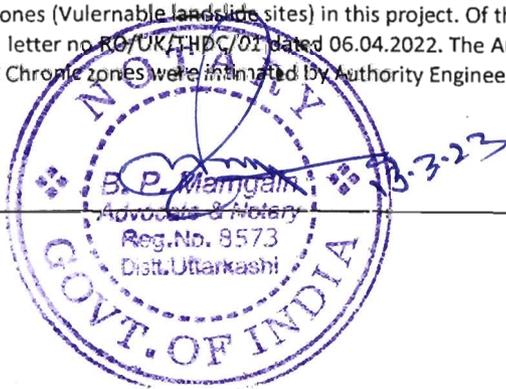
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Rehabilitation and up gradation of 2 Lane with Paved Shoulder from Existing Km 172.900 to Km 194.150 (Design Chainage Km. 4 Yamunotri Road of NH-134 (Old NH-94) in the state of Uttarakhand Under EPC mode under improvement to connect

**Details of Chronic Zone**

Sl. No.	NH No.	Total Chronic Zone	Chainage (From - to)	Chronic Zone Treatment Completed	Chronic Zone Treatment in progress	LATITUDE	LONGITUDE
1	Rehabilitation and upgradation to 2-lane with paved shoulder configuration from existing km 172.90 to km 194.150(Design chainage 49.30 to 70.30 ) on NH94(134)	15	62+150 to 62+220	No	No	30° 50' 45.2921"	78° 16' 39.5826"
2			64+820 to 64+900	No	No	30° 51' 34.7287"	78° 17' 14.2854"
3			65+250 to 65+380	No	No	30° 51' 35.3950"	78° 17' 15.3701"
4			69+085 to 69+345	No	No	30° 52' 35.2569"	78° 18' 22.7631"
5			49+ 395 to 49.440	No	No	30° 47' 38.4575"	78° 14' 21.3340"
6			49.465 to 49.535	No	No	30° 47' 39.8549"	78° 14' 18.7475"
7			53.160 to 53.320	No	No	30° 48' 19.5150"	78° 13' 23.3296"
8			53.445 to 53.520	No	No	30° 48' 28.4748"	78° 13' 17.0880"
9			53.670 to 53.810	No	No	30° 48' 33.4379"	78° 13' 14.0370"
10			56.870 to 57.135	No	No	30° 49' 11.4243"	78° 14' 20.5140"
11			63.815 to 63.840	No	No	30° 51' 18.8008"	78° 17' 12.2042"
12			65.840 to 65.920	No	No	30° 51' 34.7287"	78° 17' 14.2854"
13			66.140 to 66.210	No	No	30° 51' 44.8451"	78° 17' 39.1973"
14			66.860 to 67.020	No	No	30° 52' 05.1435"	78° 17' 52.9476"
15			68.005 to 68.080	No	No	30° 52' 29.0935"	78° 18' 09.4628"
Total(NH-94)		15					

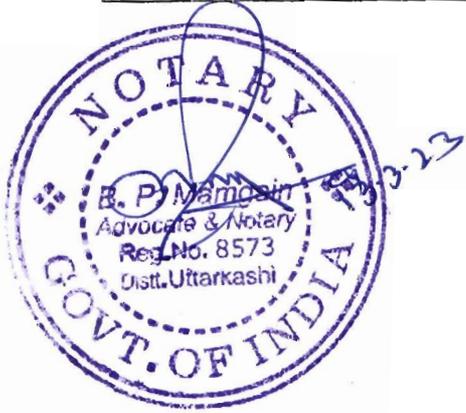
here are 15 no of chronic zones (Vulnerable landside sites) in this project. Of those 15 Chronic zones 4 no of chronic zones DPR prepared by THDC.Authority Engineer via letter of RO Morth letter no RO/UK/THDC/01 dated 06.04.2022. The Authority observed those and forwarded to the contractor.The contractor was asked to prepare DPR for remaining 11 Chronic zones. The remaining 11 Chronic zones were finalized by Authority Engineer on letter no. TCS/BARKOT/2022/AE/360 Dated 16.05.2022 and asked for their DPR. Remaining 11 DPRs.



*[Handwritten Signature]*  
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अपर यमुना वन प्रभाग के अन्तर्गत चारधाम परियोजना के अन्तर्गत चौड़ीकरण कार्य में रोड कटिंग के दौरान अवैध रूप से डम्पिंग, अवैध पातन एवं अवैध रूप से विस्तारीकरण कार्य करने पर प्रभाग द्वारा की गई कार्यवाही की सूचना

एच0-2 केस संख्या	अभ्युक्त	विवरण	घटना का दिनांक	अभ्युक्ति
5/2/रंवाई 2020-21	कादिर अहमद प्रोजेक्ट मैनेजर, जे0एस10पी0 कम्पनी गंगानी।	रोड कटिंग से उत्सर्जित मलबा पत्थर से चीड़ वृक्षों को क्षतिग्रस्त किया गया। चीड़- 03 वृक्ष	01.09.2020	राजिवाद में मु0 25886.00 रुपये अर्थदण्ड वसूल किया गया।
06/03/रंवाई 2020-21	---	रोड कटिंग से उत्सर्जित मलबा पत्थर से चीड़ वृक्षों को गिराया गया चीड़ - 02 वृक्ष	12.09.2020	राजिवाद में मु0 74114.00 रुपये अर्थदण्ड वसूल किया गया।
08/04/रंवाई 2020-21	---	रोड कटिंग से उत्सर्जित मलबा पत्थर से चीड़ वृक्षों को गिराया गया चीड़ - 03 वृक्ष	13.10.2020	राजिवाद में मु0 100000.00 रुपये अर्थदण्ड वसूल किया गया।
09/05/रंवाई 2020-21	---	रोड कटिंग के दौरान अवैध रूप से विस्तारीकरण करना	14.10.2020	राजिवाद में मु0 50000.00 रुपये अर्थदण्ड वसूल किया गया।
16/01/कुथनौर 2020-21	---	रोड कटिंग से उत्सर्जित मलबा पत्थर से बान, बुराश, कुकाट वृक्षों को क्षतिग्रस्त किया गया। चीड़- 10 वृक्ष बान- 04 वृक्ष बुराश- 05 वृक्ष कुकाट- 17 वृक्ष	03.03.2021	राजिवाद में मु0 10000.00 रुपये अर्थदण्ड वसूल किया गया।
18/02/कुथनौर 2020-21	---	रोड कटिंग से उत्सर्जित मलबा पत्थर से मंडिर, गुरिगाल, वृक्षों को क्षतिग्रस्त किया गया। उत्तीस- 02 वृक्ष मंडिर- 02 वृक्ष गुरिगाल- 02 वृक्ष	09.03.2021	राजिवाद में मु0 4300.00 रुपये अर्थदण्ड वसूल किया गया।
24/06/रंवाई 2021-22	---	रोड कटिंग से उत्सर्जित मलबा पत्थर से चीड़, अंगार, बुराश वृक्षों को क्षतिग्रस्त किया गया। चीड़- 02 वृक्ष अंगार 01 वृक्ष बुराश- 01 वृक्ष	22.01.2022	राजिवाद में मु0 19000.00 रुपये अर्थदण्ड वसूल किया गया।
22/05/कुथनौर 2022-23	---	रोड कटिंग से उत्सर्जित मलबा पत्थर का अवैध रूप से डम्पिंग करना	02.02.2023	राजिवाद जारी कर अग्रिम जांच हेतु रेंज स्तर पर लम्बित है।



Divisional Forest Officer  
Upper Yamuna Forest Division  
Barkot

11/12/2023

# TECHNICAL CONSULTANCY SERVICES

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EMPANELLLED WITH- MINISTRY OF ROAD TRANSPORT & HIGHWAYS, CPWD, PWD, UPAVP, RWD, BRIDCUL, IOCL AND RLDA  
Branch Office: C/O Mr. Shivraj Singh Rawat, Near Rawat Shattering Store Tilari Road, Barkot, Distt. Uttarkashi-249141

**Regd. Office : 14-C, Arawali Enclave, GMS Road, Dehradun- 248001**  
Tel: 0135-2720017, 09997093347 Fax:0135-2720018 E-Mail: [tcsdoon@yahoo.com](mailto:tcsdoon@yahoo.com), [tcsdoon@gmail.com](mailto:tcsdoon@gmail.com)

Ref: - TCS/BARKOT/2021/AE/246

Date 16.07.2021

To,

The Project Manager  
J.S.P. Projects Pvt. Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: - "Sinking Zone".

Dear Sir,

This has reference to above refered letter vide which you have requested submit preliminary report through design director under clause 13.2.2 for our review for the following sinking zone:-

1. From Ch. 66+350 to Ch.66+450
2. From Ch. 68+100 to Ch.68+200
3. From Ch. 68+750 to Ch.68+850
4. At Ch. 50+830
5. At Ch. 55+130

The report of the design director duly approved by proof consultant is still pending and you have carried out the job at Ch. 68+750 to Ch.68+850 by valley side protection i.e. Retaining Wall over plum work. The carriage way of the protection again sinking and your retaining wall damaged. The work carried out by you has your own risk and discretion.

At Ch. 66+350 to Ch. 66+450 you have carried out plum work over Gabion Wall without report of design director and proof consultant.

At Ch. 68+160 to Ch. 68+200 where you have again protected valley side plum over Retaining Wall without report of design director.

The project is in EPC mode, with DLP period four year. You are requested to submit report of design director duly approved by proof consultant to proof consistency of work.

This is for your information and immediately necessary action please.

Thanking you.

Yours faithfully

For Technical consultancy services

  
Team Leader

- CC: 1. Superintending Engineer  
2. Executive Engineer  
3. Asst. Engineer



  
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PAN AAFT6602P

GST NO. 05AAFT6602P1ZW

# TECHNICAL CONSULTANCY SERVICES

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**Regd. Office : 14-C, Arawali Enclave, GMS Road, Dehradun- 248001**

Tel: 0135-2720017, 09997093347 Fax:0135-2720018 E-Mail: [tcsdoon@yahoo.com](mailto:tcsdoon@yahoo.com), [tcsdoon@gmail.com](mailto:tcsdoon@gmail.com)

Ref: - TCS/BARKOT/2020/AE/167

Date 03.10.2020

To,

The Project Manager  
J.S.P. Projects Pvt. Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: "Sinking Zone".

Ref: - Our letter no. 1. TCS/BARKOT/2020/AE/21 dated 18.06.2019  
2. TCS/BARKOT/2020/AE/38 dated 22.08.2019  
3. TCS/BARKOT/2020/AE/53 dated 18.09.2019  
4. TCS/BARKOT/2020/AE/54 dated 19.09.2019  
5. TCS/BARKOT/2020/AE/81 dated 16.01.2020  
6. TCS/BARKOT/2020/AE/97 dated 13.05.2020  
7. TCS/BARKOT/2020/AE/123 dated 25.06.2020  
8. TCS/BARKOT/2020/AE/144 dated 03.10.2020

Your letter no. 1. JSP/34/Barkot/345 Dated 02.04.2019  
2. JSP/34/Barkot/254 Dated 08.04.2019  
3. JSP/134/HO/38 Dated 15.07.2019  
4. JSP/134/HO/107 Dated 13.09.2019  
5. JSP/Barkot/381 Dated 18.08.2019

Dear Sir,

This has reference to above referred letter vide which you are instructed to submit proposal of sinking zone under clause 13.2.2 of the following sinking zone.

1. From Ch. 66+350 to 66+450
2. From Ch. 68+100 to 68+200
3. From Ch. 68+750 to 68+850
4. At Ch. 50+830
5. At Ch. 55+130

The sinking in the above zone is still continuing. If any mishappening for delay submission of the proposal then you would be held responsible.

You are instructed to submit report under clause 13.2.2 for our review of the above mentioned sinking zone.



*[Handwritten Signature]*

*[Handwritten Signature]*



This is for your information and immediately necessary action please.

Thanking you

Yours faithfully

For Technical Consultancy Services

*[Handwritten Signature]*  
Team Leader

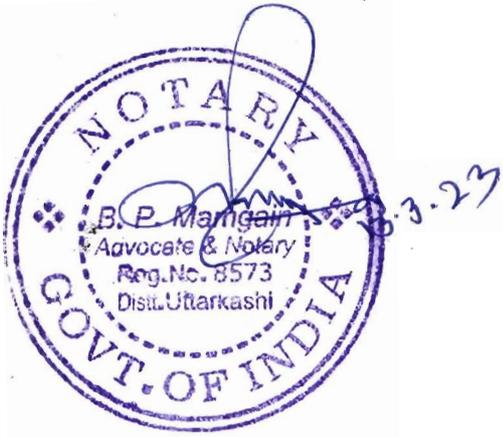


CC: 1. Superintendent Engineer

2. Executive Engineer

3. Asst. Engineer- 1

4. Asst. Engineer- 2



*[Handwritten Note]*  
2, TRUE COPY

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Branch Office: C/O Mr. Shivraj Singh Raiyat, Near Rawat Shattering Store Tilari Road, Barkot, Distt. Uttarkashi-249141**Regd. Office : 14-C, Arawali Enclave, GMS Road, Dehradun- 248001**Tel: 0135-2720017, 09997093347 Fax:0135-2720018 E-Mail: [tcsdoon@yahoo.com](mailto:tcsdoon@yahoo.com), [tcsdoon@gmail.com](mailto:tcsdoon@gmail.com)

Ref: - TCS/BARKOT/2020/AE/144

Date 21.08.2020

To,

The Project Manager  
J.S.P. Projects Pvt. Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: "Sinking Zone".

Ref: - Our letter no. 1. TCS/BARKOT/2020/AE/21 dated 18.06.2019  
2. TCS/BARKOT/2020/AE/38 dated 22.08.2019  
3. TCS/BARKOT/2020/AE/53 dated 18.09.2019  
4. TCS/BARKOT/2020/AE/54 dated 19.09.2019  
5. TCS/BARKOT/2020/AE/81 dated 16.01.2020  
6. TCS/BARKOT/2020/AE/97 dated 13.05.2020  
7. TCS/BARKOT/2020/AE/123 dated 25.06.2020

Your letter no. 1. JSP/34/Barkot/345 Dated 02.04.2019  
2. JSP/34/Barkot/245 Dated 08.04.2019  
3. JSP/134/HO/38 Dated 15.07.2019  
4. JSP/134/HO/107 Dated 13.09.2019  
5. JSP/Barkot/381 Dated 18.09.2019

Dear Sir,

This has reference to your letter under reference no. 05 vide which you have requested for withdrawal of sinking zone at Ch. 66+350 to 66+450 and Ch. 68+100 to 68+200. In this regard, attention is drawn to our letter under reference no. 06 vide which you are requested to submit proposal under clause 13.2.2 for the below mentioned Chainage's of sinking zone.

1. From Ch. 66+350 to 66+450
2. From Ch. 68+100 to 68+200
3. From Ch. 68+750 to 68+850
4. At Ch. 50+830
5. At Ch. 55+130

The same are still awaited. Now your letter under reference no. 05 where in you have withdrawn work of Ch. 66+350 to 66+450 and Ch. 68+100 to 68+200. So please submit proposal of other Three sinking zone under clause 13.2.2





# TECHNICAL CONSULTANCY SERVICES

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Regd. Office : 14-C, Arawali Enclave, GMS Road, Dehradun- 248001

Tel: 0135-2720017, 09997093347 Fax:0135-2720018 E-Mail: tcsdoon@yahoo.com, tcsdoon@gmail.com

Ref: - TCS/BARKOT/2020/AE/123

Date 25.06.2020

To,

The Project Manager  
J.S.P. Projects Pvt.Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: "Sinking Zone at 1. From Ch. 66+350 to 66+450, 2. From Ch.68+100 to 68+200, 3. From Ch. 68+750 to 68+850, 4. At Ch. 50+830, 5. At Ch. 55+130".

- Ref: - 1. Our Letter No. TCS/BARKOT/2019/AE/21 Dated 18.06.2019  
2. Our Letter No. TCS/BARKOT/2019/AE/38 Dated 22.08.2019  
3. Our Letter No. TCS/BARKOT/2019/AE/53 Dated 18.09.2019  
4. Our Letter No. TCS/BARKOT/2019/AE/81 Dated 16.01.2020  
5. Our Letter No. TCS/BARKOT/2020/AE/97 Date 13.05.2020  
6. Letter from Authority (7) 1007 Dated 12.09.2019

Dear Sir,

This has reference to above letters for 5 Nos of Sinking Zone. Detail of which are under:-

1. From Ch. 66+350 to 66+450
2. From Ch.68+100 to 68+200
3. From Ch. 68+750 to 68+850
4. At Ch. 50+830,
5. At Ch. 55+130

In this regard Change of Scope notice under clause 13.2.1 was already issued to you. Proposal under clause 13.2.2 still not submitted by you after several reminder. Rainy reason is about to begin sinking is still continue on the above Chainage's, any mishappening due to delay submission of proposal them you would be held responsible for that.

You are further instructed to expedite the matter and submitted report under clause 13.2.2.

This is for your information and immediately necessary action please.

Thanking you

Yours faithfully

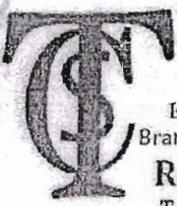
For Technical Consultancy Services

Team Leader

- CC: 1. Superintendent Engineer  
2. Executive Engineer  
3. Asst. Engineer- 1  
4. Asst. Engineer- 2



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# TECHNICAL CONSULTANCY SERVICES

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**Regd. Office : 14-C, Arawali Enclave, GMS Road, Dehradun- 248001**

Tel: 0135-2720017, 09997093347 Fax:0135-2720018 E-Mail: [tcsdoon@yahoo.com](mailto:tcsdoon@yahoo.com), [tcsdoon@gmail.com](mailto:tcsdoon@gmail.com)

Ref: - TCS/BARKOT/2020/AE/97

Date 13.05.2020

To,

The Project Manager  
J.S.P. Pvt Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

**Subject:** - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: "Sinking Zone at 1. From Ch. 66+350 to 66+450, 2. From Ch.68+100 to 68+200, 3. From Ch. 68+750 to 68+850, 4. At Ch. 50+830, 5. At Ch. 55+130".

- Ref: - 1. Our Letter No.1 TCS/BARKOT/2019/AE/21 Dated 18.06.2019  
2. Our Letter No.2 TCS/BARKOT/2019/AE/38 Dated 22.08.2019  
3. Our Letter No.3 TCS/BARKOT/2019/AE/53 Dated 18.09.2019  
4. Our Letter No. 4 TCS/BARKOT/2019/AE/81 Dated 16.01.2020  
5. Letter from Authority (7) 1007 Dated 12.09.2019

Dear Sir,

This has reference to above cited letter i.e. for sinking zone at Ch. 66 + 330 to 66+450 and 68+100 to 68+200. In this regard change of scope notice under clause 13.2.1 was issued to you vide our above refer letter. Proposal under clause 13.2.2 still not submitted by you. Monsoon season yet to come, any mishappening due to delay submission of proposal, you would be held responsible for that.

Further above refer changes from 3 to 5 where we observed sinking zone. In this regard under clause 13.2.1 it was agreed by the competent Authority that the change of scope is necessary and conveys to you by this letter that the change of scope notice. You are instructed to send proposal under clause 13.2.2 so that the authority may able to issue an order (The "Change of scope order).

This is for your Information and immediately necessary action please.

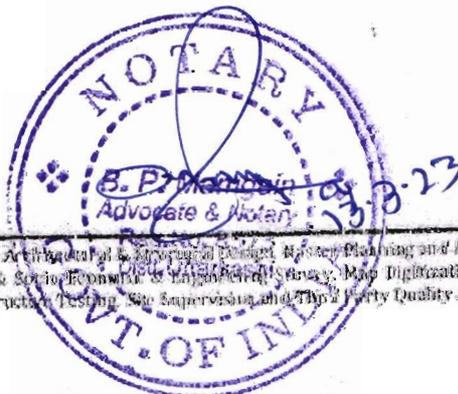
Thanking you

Yours faithfully

For Technical Consultancy Services

*[Signature]*  
Team Leader

- CC: 1. Executive Engineer  
2. Asst. Engineer- 1  
3. Asst. Engineer- 2



*[Handwritten Signature]*  
BTRAK COPY 1/1

PAN AAFT6602P

GST NO. 05AAFT6602P1ZW

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Ref: - TCS/BARKOT/2020/AE/81

Date 16.01.2020

To,

The Project Manager

J.S.P. Pvt Ltd.

Nandgaon, Barkot, PO-Gangani,

Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: "Protection of Sinking Zone."

Kind Attn: - Authorized representative

Ref No: - Your letter No. 1. JSP/34/BARKOT/345 Dated 02-04-2019

Your letter No 2. JSP/34/BARKOT/254 Dated 08-04-2019

Our letter No 3. TCS/BARKOT/2019/AE/21 Dated 18.06.2019

Our letter No.4 TCS/BARKOT/2019/AE/38 Dated 22.08.2019

This has reference to above cited letters, for protection of sinking Zone at Ch. 66+330 to 66+450 and 68+100 to 68+200. In this regard proposal under clause 13.2.1 still not submitted by you.

You are further instructed to send the proposal as early as possible.

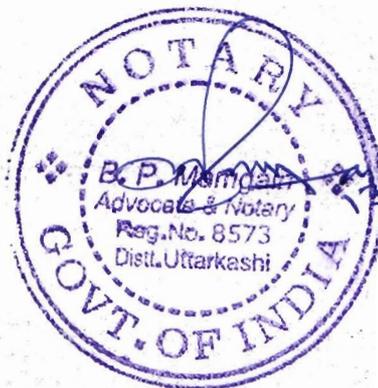
Thanking and assuring you of our best services at all times.

Thanking you.

Yours faithfully

For Technical Consultancy Services

  
Team Leader



*Handwritten signature*  
✓ TRUE COPY

PAN AAFT6602P

GST.NO. 05AAFT6602P1ZW



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Tel: 0135-2720017, 09997093347 Fax:0135-2720018 E-Mail: [tcsdoon@yahoo.com](mailto:tcsdoon@yahoo.com), [tcsdoon@gmail.com](mailto:tcsdoon@gmail.com)

Ref: - TCS/BARKOT/2019/AE/54

Date 19.09.2019

To,  
The Project Manager  
J.S.P. Pvt Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage KM. 49.300 to km. 70.300) on dharasu to yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg. "Change of Scope of Protection Work"

Ref: - Your Letter No. (1) JSP/134/HO/106 dated 13.09.2019

Dear Sir,

This has reference to your above referred letter vide which you have mention that extra protection work was carried out by you to make the approach of routes and also requesting to consider in Change of Scope.

In this regard you are instructed to send proposal with the relevant detail like which Changes the work are require, type of work, what is in over scope and propose work to be done, letter of Gram Panchayat etc. according to clause 13.1.3.

Above relevant detail send to us at the earliest so that we may be able to pursued to competent Authority according to clause 13.2 of CA.

This is for your information and immediately necessary action please.

Thanking you

Your faithfully

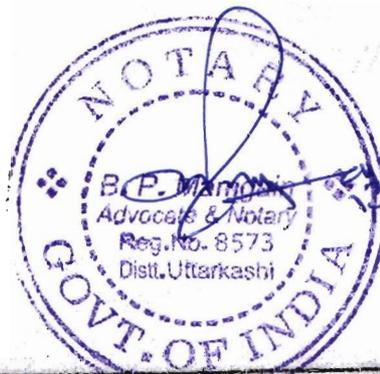
For Technical consultancy services

Team Leader

CC: 1. Executive Engineer

2. Asst. Engineer- 1

3. Asst. Engineer- 2



*Handwritten signature and text: B.P. Mamon, 3-23*

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Tel: 0135-2720017, 09997093347 Fax:0135-2720018 E-Mail: tcsdoon@yahoo.com, tcsdoon@gmail.com

Ref: - TCS/BARKOT/2019/AE/53

Date 18.09.2019

To,  
The Project Manager  
J.S.P. Pvt Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage KM. 49.300 to km. 70.300) on dharasu to yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg. " Change of Scope "

Ref: - Your Letter No. (1) JSP/34/ BARKOT/345 dated 02.04.2019  
Your Letter No. (2) JSP/34/BARKOT/254 dated 08.04.2019  
Your Letter No. (3) JSP/134/HO/38 dated 15.07.2019  
Your Letter No. (4) JSP/134/HO/107 dated 13.09.2019  
Our Letter No. (5) TCS/BARKOT/2019/AE/021 dated 18.06.2019  
Our Letter No. (6) TCS/BARKOT/2019/AE/38 dated 22.08.2019  
Letter from Authority (7) 1007 dated 12.09.2019

Dear Sir,

This has reference to above referred letters and also letter of Executive Engineer under reference (7). In this regard for protection of sinking zone at Ch. 66+330 to 66+450 and 68+100 to 68+200, you are instructed to send proposal under clause 13.2.2, 13.2.3 so that the Authority may be able to issue an order (The "change of scope order")

Inspite of fact that sending proposal under clause 13.2.2 & 13.2.3 you have sending reminder which is not require. You are again requesting you to send proposal as mention in our earlier letter under reference (6). With regard to requirement of 630 Mtr 60 mm die pipe PVC pipe line, the proposal send to us under clause 13.1 of change of scope so that we may be able to process separately.

This is for your information and immediately necessary action please.

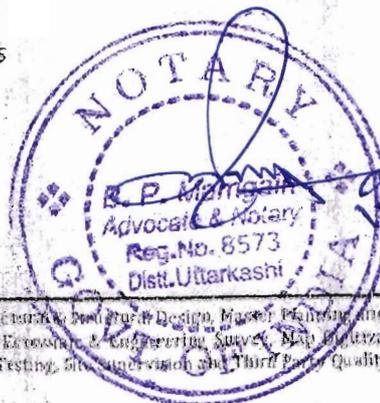
Thanking you

Your faithfully

For Technical consultancy services

  
Team Leader

CC: 1. Executive Engineer  
2. Asst. Engineer- 1  
3. Asst. Engineer- 2



# TECHNICAL CONSULTANCY SERVICES

An ISO 9001-2015 Certified Company for consultancy

EMPANELLED WITH- MINISTRY OF ROAD TRANSPORT & HIGHWAYS, CPWD, PWD, UPVP, RWD, BRIDCUL, IOCL AND RLDA  
Branch Office: C/O Mr. Shivraj Singh Rawat, Near Rawat Shattering Store Tilari Road, Barkot, Distt. Uttarkashi-249141

Regd. Office : 14-C, Arawali Enclave, GMS Road, Dehradun- 248001

Tel: 0135-2720017, 09997093347 Fax: 0135-2720018 E-Mail: tcsdoon@yahoo.com, tcsdoon@gmail.com

Ref: - TCS/BARKOT/2019/AE/38

Date 22.08.2019

To,

The Project Manager

J.S.P. Pvt Ltd.

Nandgaon, Barkot, PO-Gangani,

Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage KM. 49.300 to km. 70.300) on dharasu to yamunotri Road of NH-134 (Old NH-94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: "Protection of Sinking Zone."

Kind Attn: - Authorized representative

Ref No: - Your letter No. 1. JSP/34/BARKOT/345 Dated - 02-04-2019

Your letter No 2. JSP/34/BARKOT/254 Dated - 08-04-2019

Our letter No 3. TCS/BARKOT/2019/AE/21 Dated - 18.06.2019

This has reference to above cited letters, vide which you have requested for protection of sinking Zone at Ch. 66+330 to 66+450 and 68+100 to 68+200. In this regard under clause 13.2.1 it was found by the competent Authority that the Change of scope is necessary and conveys you in the meetings as mentioned in our above referred letter. You are also instructed to provide us detail proposal together with preliminary documentation in support of:

- (a) The impact, if any, which the Change of Scope is likely to have on the Project Completion Schedule if the works or services are required to be carried out during the Construction Period and;
- (b) The options for implementing the proposed Change of Scope and the effect, if any, each such option would have on the costs and time thereof, including the following details:
  - I. Break down of the quantities, unit rates and cost for different items of work;
  - II. Proposed design for the Change of Scope; and
  - III. Proposed modifications, if any, to the Project Completion Schedule of the Project Highway.

For the avoidance of doubt, the Parties expressly agree that, subject to the provisions of clause 13.4.2, the Contract Price shall be increased or decreased as the case may be, on account of Change of Scope.

The same you have not submitted to us till date. You are further instructed to send proposal under clause 13.2.1 as early as possible.

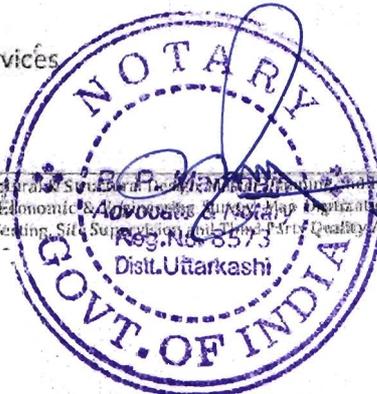
Thanking and assuring you of our best services at all times.

Thanking you

Yours faithfully

For Technical Consultancy Services

Team Leader



*Handwritten signature and initials: Rakesh YTROR 08/22*

PAN AAFT6602P

GST NO. 05AAFT6602P1ZW



# TECHNICAL CONSULTANCY SERVICES

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Tel: 0135-2720017, 09992093347 Fax:0135 2720018 E-Mail: [tcsdoun@yahoo.com](mailto:tcsdoun@yahoo.com), [tcsdoun@gmail.com](mailto:tcsdoun@gmail.com)

Ref: - TCS/BARKOT/2019/AE/021

Date 18.06.2019

To,  
The Project Manager  
J.S.P. Pvt Ltd.  
Nandgaon, Barkot, PO-Gangani,  
Uttarkashi -249141

Subject: - Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage KM. 49.300 to km. 70.300) on dharasu to yamunotri Road of NH-134 (Old NH- 94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham. Reg: "Protection of Sinking Zone."

Kind Attn: - Authorized representative

- Ref No:- 1. JSP/34/BARKOT/345 Dated - 02-04-2019  
2. JSP/34/BARKOT/254 Dated - 08-04-2019

Dear Sir,

This is in reference to your above cited letters, which in you have requested for protection of Sinking Zone. In this regard your attention is drawn to the meeting of Barkot EE office and CE MORTH office at Dehradun on 07/06/2019; vide which you have instructed by the competent Authority that you have to examine the proposal through your design director and technical team. Report of your director send to us for our determination as under clause 13.2 of CA. The same you have not sublimated till date, monsoon season yet to come. In this regard any mishappening due to delay submission of the report, you would be held responsible for that. You are further instructed to send proposal under clause 13.2 as early as possible.

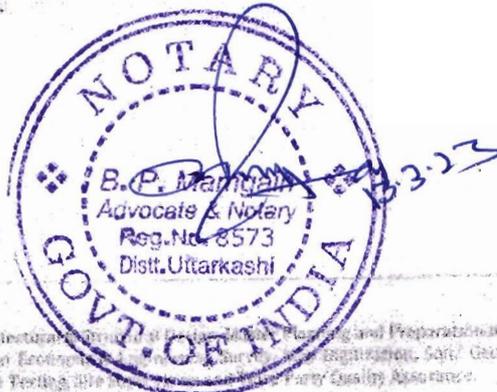
Thanking you.

Yours faithfully

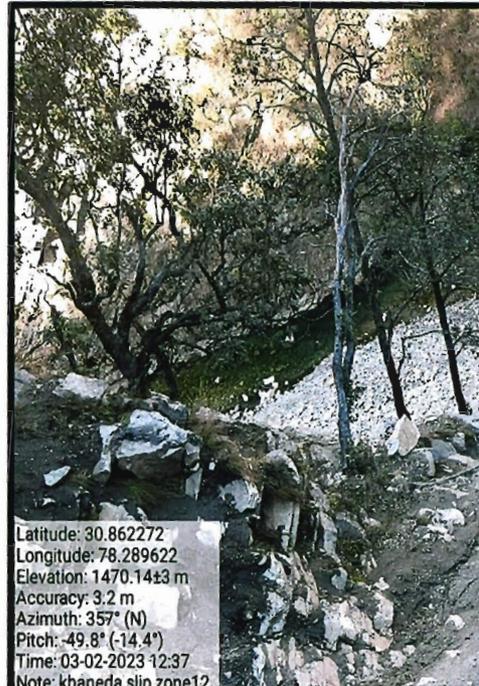
For Technical consultancy services.

Team Leader 

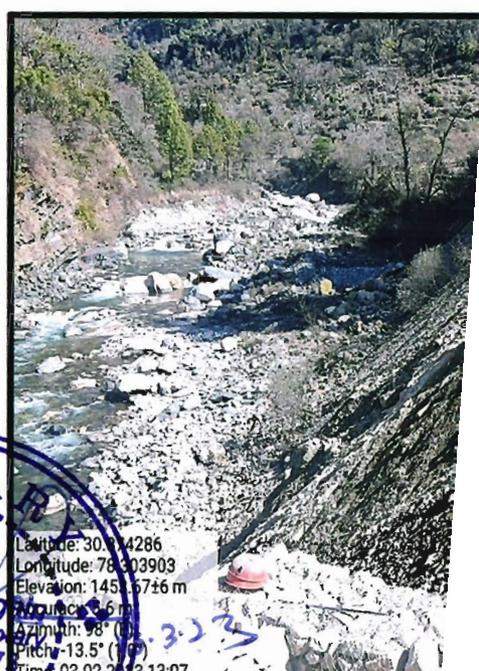
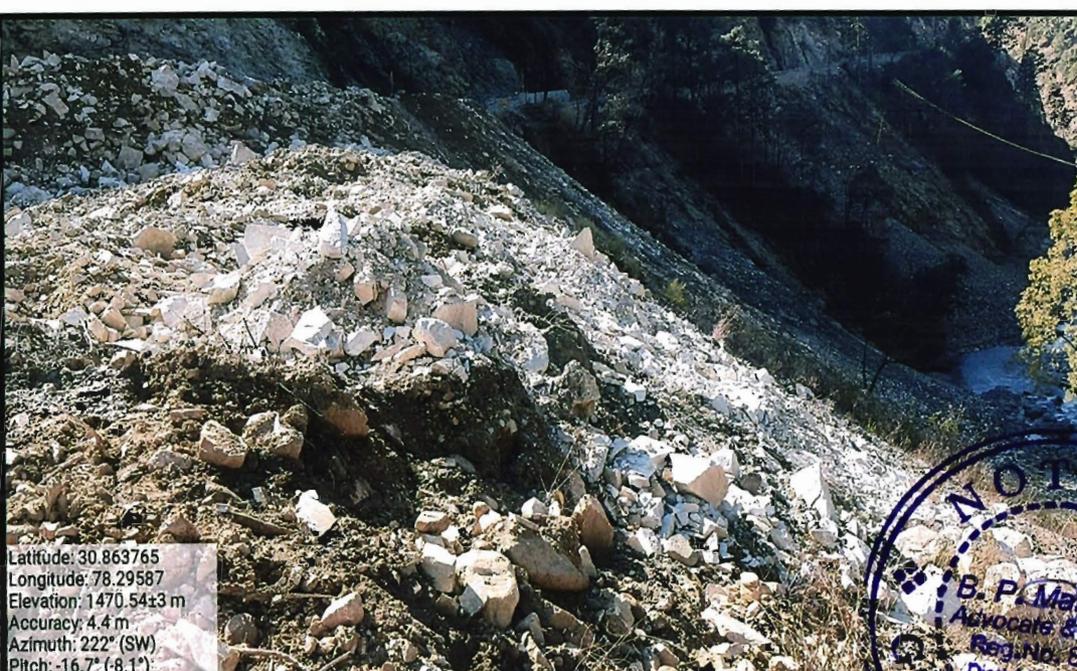
- CC: 1. Executive Engineer  
2. Asst. Engineer- 1  
3. Asst. Engineer- 2



  
3 TRK 6/4/19



Latitude: 30.862272  
 Longitude: 78.289622  
 Elevation: 1470.14±3 m  
 Accuracy: 3.2 m  
 Azimuth: 357° (N)  
 Pitch: -49.8° (-14.4°)  
 Time: 03-02-2023 12:37  
 Note: khaneda slip zone12



Latitude: 30.863765  
 Longitude: 78.29587  
 Elevation: 1470.54±3 m  
 Accuracy: 4.4 m  
 Azimuth: 222° (SW)  
 Pitch: -16.7° (-8.1°)

Latitude: 30.84286  
 Longitude: 78.303903  
 Elevation: 1451.57±6 m  
 Accuracy: 6.6 m  
 Azimuth: 98° (E)  
 Pitch: -13.5° (-10°)  
 Time: 03-02-2023 13:07

NOTARY  
 B. P. Mang...  
 Advocates & Notary  
 Reg. No. 857  
 Dist. 1...



GOVERNMENT OF INDIA  
Uttarakhand  
Reg. No. 8573  
Mus. Uttarakhand  
13-3-23

*[Handwritten signature]*  
TRR 614



कार्यालय अधिशासी अभियन्ता  
राष्ट्रीय मार्ग खण्ड, लो0नि0वि0, बड़कोट (उत्तरकाशी)।



OFFICE OF THE EXECUTIVE ENGINEER, N.H. DIVISION, P.W.D.  
BARKOT (UTTARKASHI) PIN- 249141

Website-<http://pwd.uk.gov.in>

E-Mail- [ceulipwdbarkot@gmail.com](mailto:ceulipwdbarkot@gmail.com)

पत्रांक:- 610 / चारधाम

दिनांक 31/05/2021

सेवा में,

Shri Neeraj Aggarwal  
DGM – Civil  
THDC India Ltd  
Rishikesh, Distt Dehradun.

विषय- "Rehabilitation and up gradation of 2 lane with paved shoulder from existing km. 172.900 to km. 194.150 (Design Chainage km. 49.300 to Km. 70.300) on Dharasu to Yamunotri Road of NH-134 (Old NH-94) in the state of Uttarakhand under EPC mode under improvement to NH connectivity to Chardham " निर्माणाधीन कार्य के मध्य कटिंग के दौरान भूस्खलन हेतु, हिल साईड में Geological Investigation कार्य विषयक।

सन्दर्भ:- (i) मुख्य अभियन्ता एवं क्षेत्रीय अधिकारी, सड़क परिवहन एवं राजमार्ग मंत्रालय भारत सरकार, देहरादून के पत्र संख्या NH-134(Old NH-94)-UR-2017-18-517 Dt 23/06/2021  
(ii) Team Leader (M/s Technical Consultancy Services, In Association With P.K.Engineers) के पत्र सं0 TCS/BARKOT/2022/AE/360 Date. 16.05.2022 (छाया प्रति संलग्न)

महोदय,

उपरोक्त विषयक वर्णित कार्य के अंतर्गत, कटिंग के कारण उपरोक्त वर्णित डिजाईन चैनजों के मध्य में कटिंग के दौरान भूस्खलन क्षेत्र (डिजाईन चैनज 62.150 से 62.200, 64.820 से 64.900, 65.280 से 65.380 तथा 69.150 से 69.350) उत्पन्न हो गया था, जिस हेतु सन्दर्भित पत्र (i) के क्रम में आपको इस कार्यालय के पत्र सं0 870/चारधाम दिनांक 06/07/2021 द्वारा लिखा गया था और इसी क्रम में आपके द्वारा उपरोक्त वर्णित भू-स्खलन क्षेत्रों की डी0पी0आर0 भी प्रस्तुत की गयी है। वर्तमान में उपरोक्त सन्दर्भित पत्र द्वारा निम्न सारणी में हिल साईड में उल्लिखितानुसार स्थानों पर भी स्थायी उपचार हेतु Geological Investigation किया जाना अति आवश्यक है। उक्त के क्रम में यह भी अवगत कराना है कि उपरोक्त वर्णित भूस्खलन क्षेत्र के Topographical Survey एवं Geological mapping के Data उपलब्ध नहीं है।

S.NO	Vulnerable laendslide Sites Chainage	Length
1.	Ch. 49.395 km to 49.440	45 mt
2.	Ch. 49.465 km to 49.535	70 mt
3.	Ch. 53.160 km to 53.320	160 mt
4.	Ch. 53.445 km to 53.500	55 mt
5.	Ch. 53.670 km to 53.810	140 mt
6.	Ch. 56.870 km to 57.135	265 mt
7.	Ch. 63.815 km to 63.840	25 mt
8.	Ch. 65.890 km to 65.920	30 mt
9.	Ch. 66.140 km to 66.210	70 mt
10	Ch. 66.860 km to 67.020	160 mt
11	Ch. 68.005 km to 68.080	75 mt

अतः उक्त क्रम में अनुरोध है कि THDC India Ltd वही वर्णित क्षेत्र से सम्बंधित टीम को, उपरोक्त वर्णित क्षेत्र पर्यटन करने हुए शीघ्र उपरोक्त वर्णित डिजाईन चैनजों के मध्य में स्थायी उपचार हेतु निरीक्षण करते हुए अग्रिम आवश्यक कार्यवाही करने की कृपा करें।



*(Handwritten signature)*  
अधिकासी अभियन्ता

अधिकासी अभियन्ता  
राष्ट्रीय मार्ग खण्ड, लो0नि0वि0,  
बड़कोट (उत्तरकाशी)  
कृपया.....2.

BEFORE THE NATIONAL GREEN TRIBUNAL,  
NEW DELHI

ORIGINAL APPLICATION No. 494 OF 2022

SOBAN SINGH RANA

Appellant(s)

Versus

ROSHAN LAL UNIYAL

Respondent(s)

VAKALATNAMA

I/We **State of Uttarakhand**, the Respondent(s) of the above Appeal/Petition/Reference do hereby appoint and retain **Sri Rahul Verma**, Advocate of the Supreme Court to act and appear for me/us in the above matter and to conduct or defend the same and to appear in all proceedings that may be taken in respect of any application connected with the same or any decree or order passed therein, including proceedings in taxation and application for Review, to file and obtain return of documents, to deposit and receive money on my/our behalf in said matter and to represent me/us and to take all necessary steps in the above matter. I/We agree, to ratify all acts done by the aforesaid Advocate in pursuance of the authority.

Dated this the 03 day of February, 2023.

ACCEPTED

*Rahul Verma*

Mr. Rahul Verma,  
Additional Advocate General,  
Supreme Court of India,  
49-Himalyan Apartment, Near Balko Market  
Patpergange Societies,  
New Delhi-110092  
M.N.-09717706032, 09935063699  
E-ID-rahulverma9999@rediffmail.com

*Mahesh Chandra Kaushiwa*  
03/2/23  
(Mahesh Chandra Kaushiwa)  
Addl Secretary Law & A. L. R.  
Government of Uttarakhand  
Additional Secretary, Law

APPELLANTS/PETITIONERS/RESPONDENTS  
Government of Uttarakhand

MEMO OF APPEARANCE

TO,

The Registrar,  
National Green Tribunal,  
New Delhi.

Sir,

Please enter my appearance in the above mentioned case on behalf of the Petitioner(s)/Respondent(s).

Yours faithfully,

*Rahul Verma*

(Rahul Verma)

Advocate for the Petitioner(s)/  
Respondent(s)/Appellant(s)  
Additional Advocate General